

NDOH:- 15/12/2025

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BRANCH, NEW DELHI
EXECUTION APPLICATION NO. 11-12/2024
IN
ORIGINAL APPLICATION NO. 41/2020 & 94 of 2022

IN THE MATTER OF: -

Pushpendra Kumar

...Applicants

Versus

Nagar Panchayat Kadaura & Ors.

...Respondents

INDEX

<u>S.NO.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Compliance Affidavit on behalf of Respondent No. 1 in compliance of order dated 16.09.2025 passed by This Hon'ble Tribunal.	1-13
2.	<u>ANNEXURE - R/1</u> A true copy of the letter dated 14.07.2025 sent to M/s Shivam Traders, Kalpi, confirming the tender for the digging work of Plot No. 585/2, (Seer Pond) situated at Nagar Panchayat, Kadaura and the digging work from in front of Mohalla Purva's Pushp Vatika Guest House up to the bridge ahead of the MRF Showroom.	14
3.	<u>ANNEXURE - R/2</u> A true copy of the letter dated 14.07.2025 sent to M/s Contractor Shivkumar Gupta, Kadaura, confirming the tender for the digging work of Pond Plot No. 292/2 (Dhobipura Pond) situated at Mohalla Dhobipura, Nagar Panchayat, Kadaura.	15

4.	<p><u>ANNEXURE - R/3</u> A true copy of the list of removed encroachments, dated 08.11.2025, pertaining to Pond Plot No. 60 (Bramohri Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process.</p>	16
5.	<p><u>ANNEXURE - R/4</u> A true copy of the list of removed encroachments, dated 09.11.2025, pertaining to Pond Plot No. 292 (Dhobipura Pond) and Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process.</p>	17
6.	<p><u>ANNEXURE - R/5</u> A true copy of the list of removed encroachments, dated 10.11.2025, pertaining to Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process.</p>	18
7.	<p><u>ANNEXURE - R/6</u> A true copy of the list of removed encroachments, dated 11.11.2025, pertaining to Pond Plot No. 60 (Bramohri Pond) and Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process.</p>	19
8.	<p><u>ANNEXURE - R/7</u> A true copy of the list of the remaining illegal encroachments, dated 11.11.2025, pertaining to Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the said encroachments.</p>	20 - 32

9.	<u>ANNEXURE - R/8</u> A true copy of the letter dated 12.11.2025 sent to the District Magistrate, containing the list of removed and remaining illegal encroachments, along with real-time photographs of the said encroachments.	33-55
10.	<u>ANNEXURE - R/9</u> A true copy of the real-time photographs dated 28.11.2025 depicting the cleaning work carried out in Pond, Plot No. 585/2 (Seer Pond), situated in Nagar Panchayat, Kadaura.	56
11.	<u>ANNEXURE - R/10</u> A true copy of the real-time photographs dated 04.12.2025, depicting the construction of the CC road carried out alongside Pond, Plot No. 946 (Baheri Pond), situated in Nagar Panchayat, Kadaura, to prevent dirty sewage water from entering the pond.	57-58
12.	Service Proof.	59

Filed by:-



Mr. Shwetank Sailakwal

Mr. Narendra Kumar Shrivastava

Advocates

B-3 Third Floor, Opp. Kashmiri Park
Jangpura Extension, New Delhi-110014

Mob: +919990803222

Email: shwetanksailakwal@gmail.com

Place: New Delhi
Date:- 10/12/2025

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BRANCH, NEW DELHI**

EXECUTION APPLICATION NO. 11-12/2024

IN

ORIGINAL APPLICATION NO. 41/2020 & 94 of 2022

IN THE MATTER OF: -

Pushpendra Kumar

...Applicants

Versus

Nagar Panchayat Kadaura & Ors.

...Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT
NO. 1 IN COMPLIANCE OF ORDER DATED 16.09.2025
PASSED BY THIS HON'BLE TRIBUNAL**

I, Deponent Manoj Kumar Singh, S/O Sri Sachchidanand Singh, aged about 58 years, currently working as Sub Divisional Magistrate, Kalpi, with additional charge of Executive Officer, Nagar Panchayat, Kadaura, District Jalaun, Uttar Pradesh, do hereby solemnly affirm and declare as under:-

1. That the deponent is the Sub-Divisional Magistrate of Kalpi with additional charge of Executive Officer of Nagar Panchayat, Kadaura, i.e., Respondent No. 1 in the abovementioned Execution Application, and is therefore well acquainted with the facts and circumstances of the present



उपजिलाधिकारी/अधिसूची अधिकारी
नगर पंचायत कदौरा (जालौन)

2

case, based on information and knowledge derived from the official records maintained in the ordinary course of business.

2. That the applicant filed the present Execution Application No. 11/12 of 2024, alleging non-compliance with the directions issued by the Hon'ble Tribunal. It was further alleged on 16.05.2025 that the ponds in question were not properly maintained, with four (04) out of thirteen (13) ponds found to be dry and three (03) out of thirteen (13) ponds reported to be encroached upon. It was also submitted that the Environmental Compensation earlier imposed remains pending recovery.

That this Hon'ble Tribunal, vide order dated 16.05.2025, was pleased to issue the following directions:-

8. *The District Magistrate, Jalaun, appearing virtually, submitted that expeditious steps would be taken for recovery of the Environmental Compensation amounting to Rs. 1,82,88,200/-, as referred to in the communication dated 28.01.2025. The District Magistrate, Jalaun, was further directed to disclose the steps taken for the prompt removal of*

उपजिलाधिकारी/अधिसायी अधिकारी
नगर पंचायत कदौरा (जालौन)



encroachments from the ponds. The Learned Counsel for the UPPCB clarified that this amount pertains to the Environmental Compensation earlier imposed, which is still pending recovery.

9. Respondent No. 1 was directed to disclose the steps taken or proposed for preventing the flow of untreated sewage into the ponds, as well as for the prevention and rejuvenation of the ponds in question.

10. The Hon'ble Tribunal directed Respondent No. 1 and the District Magistrate, Jalaun, to file an affidavit in terms of the above observations within six weeks.

That in compliance with the directions issued by this Hon'ble Tribunal vide order dated 16.05.2025, Respondent No. 1 duly undertook the necessary actions and consequently filed a compliance affidavit dated 30.07.2025 before this Hon'ble Tribunal.

5. That subsequently, on 16.09.2025, the Hon'ble Tribunal heard the submissions made on behalf of Respondent No. 1 and was further pleased to pass the following directions:-

उपजिलाधिकारी/अधिशायी अधिकारी
नगर पंचायत कदौरा (जालौन)



4

"3. It was submitted that the remaining 33 encroachments, for which orders have already been passed, would also be removed within three months.

4. In view of the above, Respondent Nos. 1 and 3 were directed to take expeditious steps for the removal of the remaining encroachments.

5. The Learned Counsel for the applicant disputed the above submission. Accordingly, he was permitted to place on record all relevant material supporting his contention that certain encroachments still persist and have not been removed.

6. The Hon'ble Tribunal further took note that untreated sewage was being discharged into the ponds. Therefore, Respondent No. 2 (UPPCB) was directed to conduct water sample analysis of the ponds, identify all sources of sewage discharge into each pond, and submit the details along with the next report.

7. The respondents were directed to file their further report at least one week before the next date of hearing."

उपजिलाधिकारी/अधिसापी अधिकारी
नगर पंचायत कदौरा (जालौन)



6. That in compliance with the directions and order dated 16.09.2025 passed by this Hon'ble Tribunal, the Respondent No. 1 is filing the present compliance affidavit before this Hon'ble Tribunal.

DETAILED ACTION REPORT OF THE RESPONDENTS

- A. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record the letter dated 14.07.2025 sent by Respondent No. 1 to M/s Shivam Traders, Kalpi, confirming the tender for the digging work of Pond Plot No. 585/2 (Seer Pond), situated at Nagar Panchayat, Kadaura, and the digging work from in front of Mohalla Purva's Pushp Vatika Guest House up to the bridge ahead of the MRF Showroom, for a total sum of Rs. 5,97,185.00, in compliance with the Hon'ble Tribunal's order dated 16.09.2025.



A true copy of the letter dated 14.07.2025 sent to M/s Shivam Traders, Kalpi, confirming the tender for the digging work of Plot No. 585/2, (Seer Pond) situated at Nagar Panchayat, Kadaura and the digging work from in front of

उपजिलाधिकारी/अधिसूत्री अधिकारी
नगर पंचायत कदौरा (जालौन)

6

Mohalla Purva's Pushp Vatika Guest House up to the bridge ahead of the MRF Showroom is annexed herein and marked as ANNEXURE-R/1.

- B. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record the letter dated 14.07.2025 sent by Respondent No. 1 to M/s Contractor Shivkumar Gupta, Kadaura, confirming the tender for the digging work of Pond Plot No. 292/2 (Dhobipura Pond) situated at Mohalla Dhobipura, Nagar Panchayat, Kadaura, for a total sum of Rs. 4,95,918.00, in compliance with the Hon'ble Tribunal's order dated 16.09.2025.



A true copy of the letter dated 14.07.2025 sent to M/s Contractor Shivkumar Gupta, Kadaura, confirming the tender for the digging work of Pond Plot No. 292/2 (Dhobipura Pond) situated at Mohalla Dhobipura, Nagar Panchayat, Kadaura is annexed herein and marked as ANNEXURE-R/2.

- C. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and

उपजिलाधिकारी/अधिसूत्री अधिकारी
नगर पंचायत कदौरा (जालौन)

places on record that eight (08) illegal encroachments existing over Pond Plot No. 60 (Bramohri Pond), situated within Nagar Panchayat Kadaura, have been duly removed on 08.11.2025. Respondent No. 1 further places on record the list of removed encroachments, along with real-time photographs of the removal process, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.

A true copy of the list of removed encroachments, dated 08.11.2025, pertaining to Pond Plot No. 60 (Bramohri Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process, is annexed herein and marked as **ANNEXURE-R/3**.



That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record that one (01) illegal encroachment existing over Pond Plot No. 292 (Dhobipura Pond) and four (04) illegal encroachments existing over Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, have been duly removed on 09.11.2025. Respondent No. 1

उपजिलाधिकारी/अधिसूत्री अधिकारी
नगर पंचायत कदौरा (जालौन)

further places on record the list of removed encroachments, along with real-time photographs of the removal process, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.

A true copy of the list of removed encroachments, dated 09.11.2025, pertaining to Pond Plot No. 292 (Dhobipura Pond) and Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process, is annexed herein and marked as **ANNEXURE-R/4**.

- E. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record that four (04) illegal encroachments existing over Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, have been duly removed on 10.11.2025. Respondent No. 1 further places on record the list of removed encroachments, along with real-time photographs of the removal process, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.



उपजिलाधिकारी/अधिशोषी अधिकारी
नगर पंचायत कदौरा (जालौन)

A true copy of the list of removed encroachments, dated 10.11.2025, pertaining to Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the removal process, is annexed herein and marked as ANNEXURE-R/5.

- F. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record that two (02) illegal encroachment existing over Pond Plot No. 60 (Bramohri Pond) and two (02) illegal encroachments existing over Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, have been duly removed on 11.11.2025. Respondent No. 1 further places on record the list of removed encroachments, along with real-time photographs of the removal process, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.

A true copy of the list of removed encroachments, dated 11.11.2025, pertaining to Pond Plot No. 60 (Bramohri Pond) and Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the

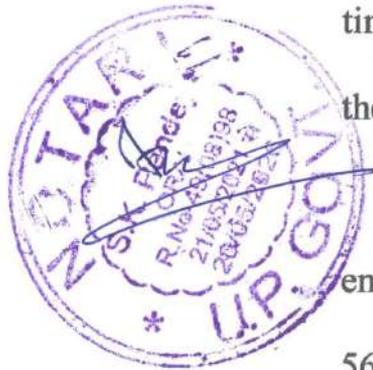
उपजिलाधिकारी/अधिसायी अधिकारी
नगर पंचायत कदौरा (जालौन)



10

removal process, is annexed herein and marked as **ANNEXURE-R/6.**

G. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record that out of the thirty-three (33) illegal encroachments existing within Nagar Panchayat Kadaura, twelve (12) encroachments remained over Pond Plot No. 566 (Kerapati Pond), which have now been duly removed after making appropriate and suitable arrangements for the said encroachers. Respondent No. 1 further places on record the list of the remaining illegal encroachments, along with real-time photographs of the said encroachments, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.



A true copy of the list of the remaining illegal encroachments, dated 11.11.2025, pertaining to Pond Plot No. 566 (Kerapati Pond), situated within Nagar Panchayat Kadaura, along with real-time photographs of the said encroachments, is annexed herein and marked as **ANNEXURE-R/7.**

उपजिलाधिकारी/अधिसायी अधिकारी
नगर पंचायत कदौरा (जालौन)

H. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record the letter dated 12.11.2025, sent by Respondent No. 1 to the District Magistrate, containing the list of encroachments that have been removed and those pending removal, in accordance with the directions issued in the Hon'ble Tribunal's order dated 16.09.2025, along with real-time photographs of the said encroachments, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.

A true copy of the letter dated 12.11.2025, sent to the District Magistrate, containing the list of removed and remaining illegal encroachments, along with real-time photographs of the said encroachments, is annexed herein and marked as ANNEXURE-R/8.

That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record the real-time photographs dated 28.11.2025 depicting the cleaning work carried out in Pond Plot No. 585/2

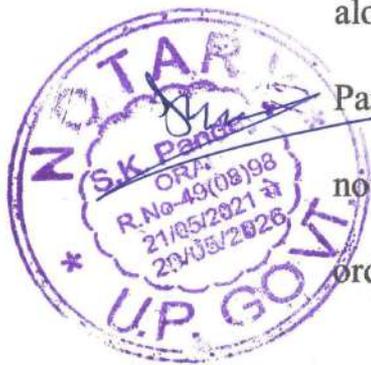


उपजिलाधिकारी/अधिसाषी अधिकारी
नगर पंचायत कदौरा (जालौर)

(Seer Pond) situated in Nagar Panchayat, Kadaura, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.

A true copy of the real-time photographs dated 28.11.2025 depicting the cleaning work carried out in Pond, Plot No. 585/2 (Seer Pond), situated in Nagar Panchayat, Kadaura is annexed herein and marked as **ANNEXURE-R/9**.

- J. That in compliance with the Hon'ble Tribunal's order dated 16.09.2025, Respondent No. 1 most respectfully submits and places on record the real-time photographs dated 04.12.2025 depicting the construction of the CC road undertaken alongside Pond, Plot No. 946 (Baheri Pond), situated in Nagar Panchayat, Kadaura, to ensure that dirty sewage water does not enter the pond, in compliance to the Hon'ble Tribunal's order dated 16.09.2025.



A true copy of the real-time photographs dated 04.12.2025, depicting the construction of the CC road carried out alongside Pond, Plot No. 946 (Baheri Pond), situated in Nagar Panchayat, Kadaura, to prevent dirty sewage water

उपजिलाधिकारी/अधिकाारी
नगर पंचायत कदौरा (जालौन)

from entering the pond, is annexed herein and marked as ANNEXURE-R/10.

7. That in view of the facts and circumstances hereinabove, it is respectfully submitted that the respondents are meticulously comply with the recommendation and direction passed by the Hon'ble Tribunal.

DEPONENT

VERIFICATION

Verified at ORA on Tuesday day of 09 2025 that I, the above-named deponent to hereby verify that the contents of the above stated paras are true to my knowledge and belief and no part of it is false and nothing material has been concealed there form.



उपजि. नि. वि. अधिकारी
नगर पंचायत कदौरा (जालौन)

Sworn this day at ORA by Manoj Kumar Singh
in this document who is identified by Manoj Kumar Singh
Sri Manoj Kumar Singh
I have received Rs. 5000/-
09/08/25
S. K. PANDEY
Notary

कार्यालय:- नगर पंचायत कदौरा-जालौन

पत्रांक: 225/न0पं0 कदौरा/कार्यादेश/2025-26

दिनांक 14 जुलाई, 2025

कार्यादेशमे0 शिवम टेडर्स कालपी।

पंचम राज्य वित्त आयोग के अन्तर्गत प्राप्त धनराशि से कराये जाने वाले निर्माण कार्य में आप द्वारा प्रेषित निविदा के सम्बंध में आपको सूचित किया जाता है कि नगर पंचायत कदौरा में मोहल्ला सीर व्यासपुरा वार्ड नं0 8 में तालाब खुदाई एवं नगर पंचायत कदौरा में मोहल्ला पुरवा में पुष्प वाटिका गेस्ट हाउस के सामने से एम0आर0एफ0 सेन्टर के आगे पुलिया तक खुदाई का कार्य की आगणन धनराशि मु0 6,00,790.00 में आपकी निविदा स्टीमेट रेट से 0. 60 प्रतिशत कम दर पर धनराशि मु0 5,97,185.00 प्राप्त हुई है, जिसे अध्यक्ष महोदया द्वारा स्वीकृत कर दिया गया है।

अतः आप 08 प्रतिशत जमानत धनराशि जमा कर, 100/रु0 के जनरल स्टाम्प पर कार्य का अनुबंध निष्पादित कराते हुए आगणन में उल्लिखित मानक एवं विशिष्टियों के अनुसार Work Incharge कार्य प्रभारी अवर अभियन्ता की देख-रेख में प्रारम्भ करना सुनिश्चित करें तथा कार्य प्रारम्भ की सूचना मय फोटोग्राफ्स सहित कार्यालय में प्रस्तुत करें।

अधिसापी अधिकारी,

अधिसापी अधिकारी,

नगर पंचायत-कदौरा

जालौन (3050)

प्रतिलिपि:-अवर अभियन्ता नगर पंचायत कदौरा को इस निर्देश के साथ प्रेषित कि सन्दर्भित कार्य को शीर्ष प्राथमिकता एवं व्यक्तिगत रुचि लेकर अतिशीघ्र समय के अन्दर गुणवत्ता एवं मानक के अनुसार पूर्ण कराना सुनिश्चित करें।



अधिसापी अधिकारी,

अधिसापी अधिकारी,

नगर पंचायत-कदौरा-जालौन

नगर पंचायत-कदौरा

जालौन (3050)

उपजिलाधिकारी/अधिसापी अधिकारी
नगर पंचायत कदौरा (जालौन)

15

कार्यालय:- नगर पंचायत कदौरा-जालौन

पत्रांक: 226/न0प0 कदौरा/कार्यादेश/2025-26

दिनांक 14 जुलाई, 2025

कार्यादेशमे0 शिवकुमार गुप्ता ठेकेदार कदौरा।

पंचम राज्य वित्त आयोग के अन्तर्गत प्राप्त धनराशि से कराये जाने वाले निर्माण कार्य में आप द्वारा प्रेषित निविदा के सम्बंध में आपको सूचित किया जाता है कि नगर पंचायत कदौरा मोहल्ला धोबीपुरा वार्ड नं0 12 में तालाब खुदाई का कार्य की आगणन धनराशि मु0 4,99,414.00 में आपकी निविदा स्टीमेट रेट से 0.70 प्रतिशत कम दर पर धनराशि मु0 4,95,918.00 प्राप्त हुई है, जिसे अध्यक्ष महोदया द्वारा स्वीकृत कर दिया गया है।

अतः आप 08 प्रतिशत जमानत धनराशि जमा कर, 100/रु0 के जनरल स्टाम्प पर कार्य का अनुबंध निष्पादित कराते हुए आगणन में उल्लिखित मानक एवं विशिष्टियों के अनुसार Work Incharge कार्य प्रभारी अवर अभियन्ता की देख-रेख में प्रारम्भ करना सुनिश्चित करें तथा कार्य प्रारम्भ की सूचना मय फोटोग्राफ्स सहित कार्यालय में प्रस्तुत करें।

14/7/25
अधिशायी अधिकारी,

नगर पंचायत कदौरा-जालौन.

जालौन (3090)

प्रतिलिपि:-अवर अभियन्ता नगर पंचायत कदौरा को इस निर्देश के साथ प्रेषित कि सन्दर्भित कार्य को शीर्ष प्राथमिकता एवं व्यक्तिगत रुचि लेकर अतिशीघ्र समय के अन्दर गुणवत्ता एवं मानक के अनुसार पूर्ण कराना सुनिश्चित करें।

14/7/25
अधिशायी अधिकारी,

नगर पंचायत कदौरा-जालौन

जालौन (3090)



21/05/2025

21/05/2025

उपजिलाधिकारी/अधिशायी अधिकारी
नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौनहटाये गये अतिक्रमण की सूची 08.11.2025

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	धनपथ	बाबू	60	4.5 X 9.5 मी०	कच्चा मकान
2	हरिशचन्द्र	दशरथ प्रसाद	60	18 X 11 मी०	पक्का मकान
3	हीरामन	नन्दू	60	5 X 7.5 मी०	कच्चा मकान
4	प्रेमनरायण	रघुवीर	60	15 X 6.5 मी०	कच्चा मकान
5	राजू	पंचम	60	2.5 X 4 मी०	कच्चा मकान
6	शिवराम	रामसहाय	60	13 X 6 मी०	कच्चा मकान
7	सिद्धराम	कामता	60	2 X 2.5 मी०	शौचालय
8	विन्दप्रकाश	रघुवीर	60	13 X 6 मी०	पक्का मकान

M
लिपिक

नगर पंचायत कदौरा (जालौन)

U
U

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालौन



U

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौन

हटाये गये अतिक्रमण की सूची 09.11.2025

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	सन्नो	किन्नर	292	30 वर्गमी०	पक्की दीवार
2	श्यामबाबू	लल्लू	566	6 X 6 मी०	कच्चा
3	रामसजीवन	बददू	566	4 X 6 मी०	कच्चा मकान
4	बारेलाल	चतूरे	566	4 X 8 मी०	स्थायी
5	भोजेलाल	प्रभुदयाल	566	5 X 5 मी०	कच्चा मकान

लिपिक

नगर पंचायत कदौरा (जालौन)


 उपजिलाधिकारी/अधिसाक्षी अधिकारी
 नगर पंचायत कदौरा जालौन




 उपजिलाधिकारी/अधिसाक्षी अधिकारी
 नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौन
हटाये गये अतिक्रमण की सूची 10.11.2025

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	हिन्दकुमार	लल्लू	566	6 X 6 मी०	कच्चा मकान
2	श्यामबाबू	लल्लू	566	6 X 6 मी०	कच्चा
3	देवीदीन	मैकू	566	6 X 13 मी०	पक्का मकान
4	राजेन्द्र	रघुनन्दन	566	7 X 4 मी०	खाली भूमि एवं शौचालय

lu
लिपिक
नगर पंचायत कदौरा (जालौन)



SBM
उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा जालौन

SBM
उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा (जालौन)

19

कार्यालय नगर पंचायत कदौरा-जालौन

हटाये गये अतिक्रमण की सूची 11.11.2025

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	रामदेवी	राजाराम	60	5 X 6 मी०	कच्चा मकान
2	मोहनलाल	जोध	566	5 X 3 मी०	कच्चा
3	जगदीश	गंगाराम	566	7 X 4 मी०	स्थायी कच्चा
4	राजू	पंचम	60	13 X 18 मी० व 2.5 X 4 मी०	कच्चा मकान

[Signature]
लिपिक
नगर पंचायत कदौरा (जालौन)

[Signature]
उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा जालौन



[Signature]
उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौन

अवशेष अतिक्रमण की सूची:-

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	धर्मन्द्र	हरछट	566	6.5 X 9 मी०	पक्का मकान
2	शिवराम	पन्ना	566	9 X 21 मी०	पक्का मकान
3	रामू	उमराव	566	6 X 8.50 मी०	पक्का मकान
4	घ्यारे	बदलू	566	4 X 5 मी०	पक्का मकान
5	कुंजीलाल	परशी	566	6 X 10 मी०	कच्चा मकान
6	मनोज	मुन्ना	566	6 X 11 मी०	कच्चा मकान
7	बलखण्डी	रामनाथ	566	30 X 3 मी०	कच्चा
8	सरमन	बदलू	566	5 X 4 मी०	कच्चा
9	किशनचन्द्र	हीरालाल	566	7 X 30 मी०	पक्की बाउन्ड्री
10	गंगाराम	रघुवर	566	16 X 2 मी०	स्थायी
11	छोटेलाल	गौरीशंकर	566	5 X 2 मी०	स्थायी
12	रतीराम	बददू	566	5 X 4 मी०	कच्चा

लिपिक
नगर पंचायत कदौरा (जालौन)

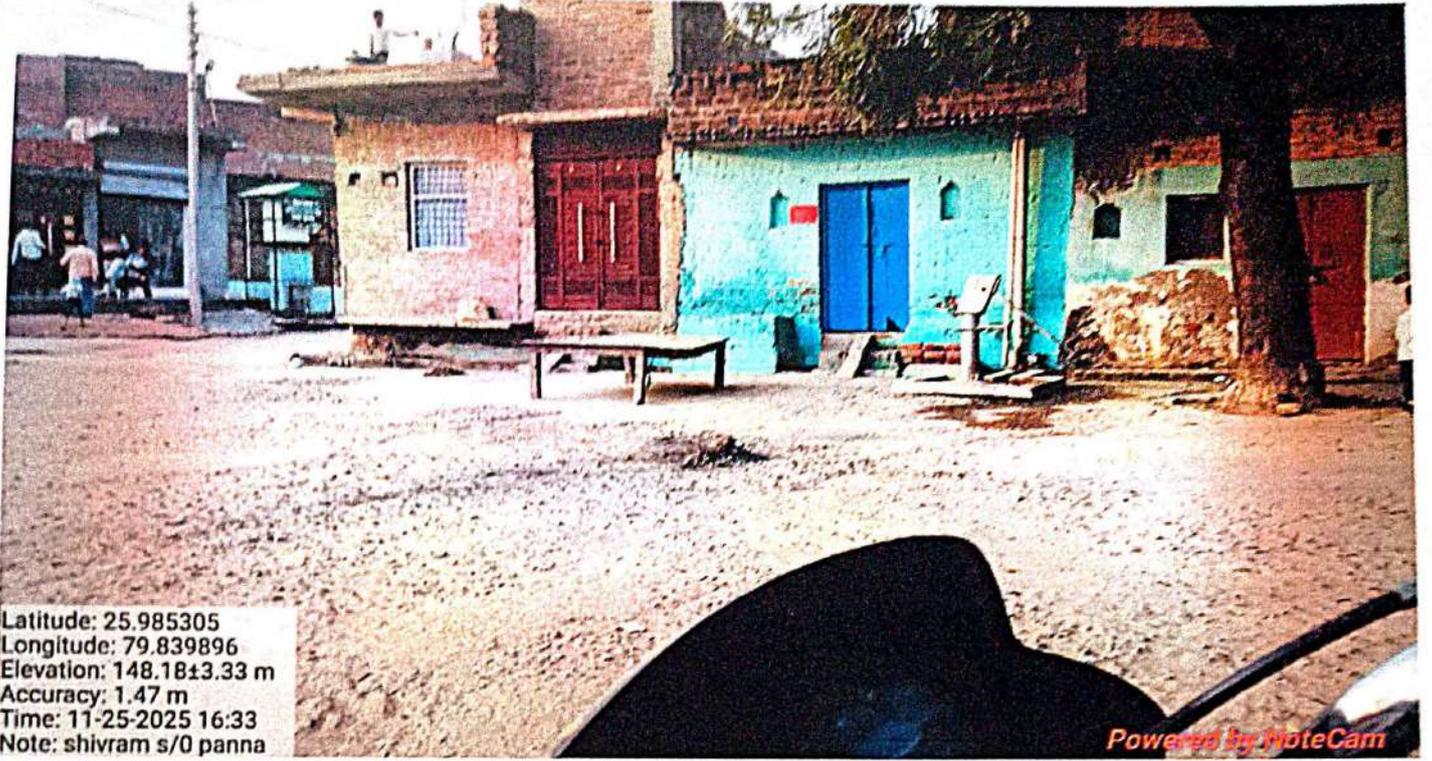


उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालौन

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा (जालौन)

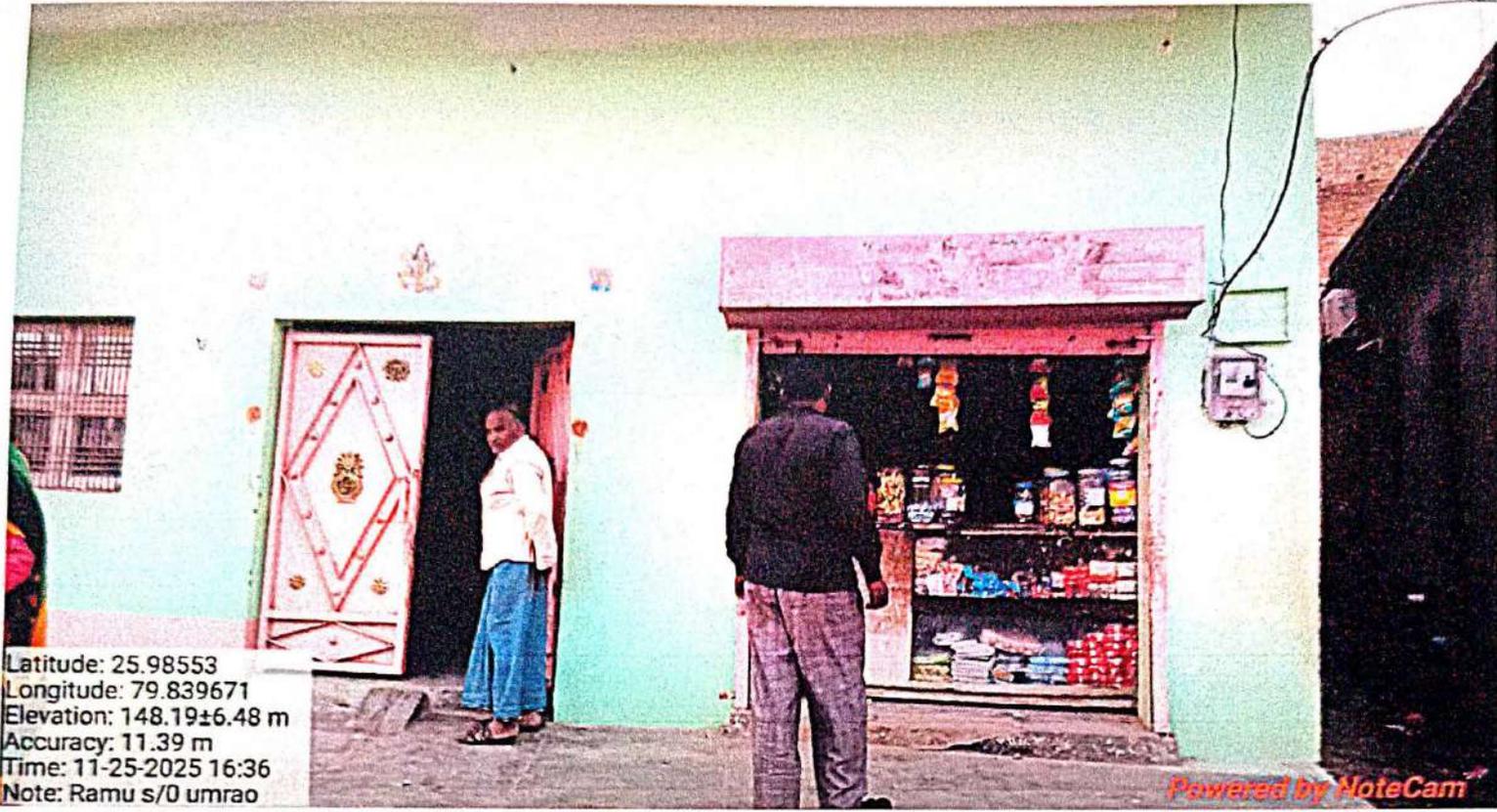


उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन

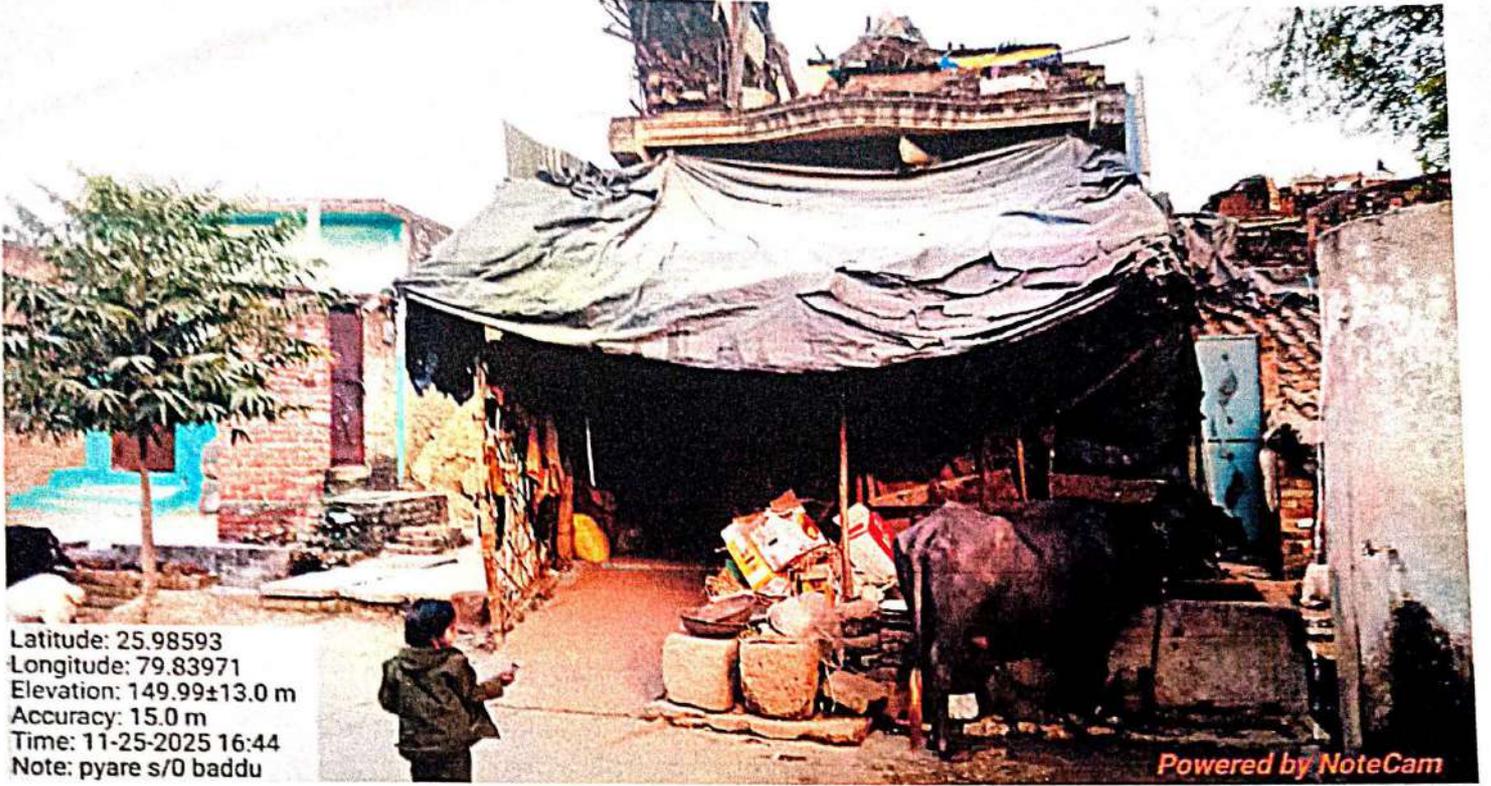


Latitude: 25.985305
Longitude: 79.839896
Elevation: 148.18±3.33 m
Accuracy: 1.47 m
Time: 11-25-2025 16:33
Note: shivram s/o panna

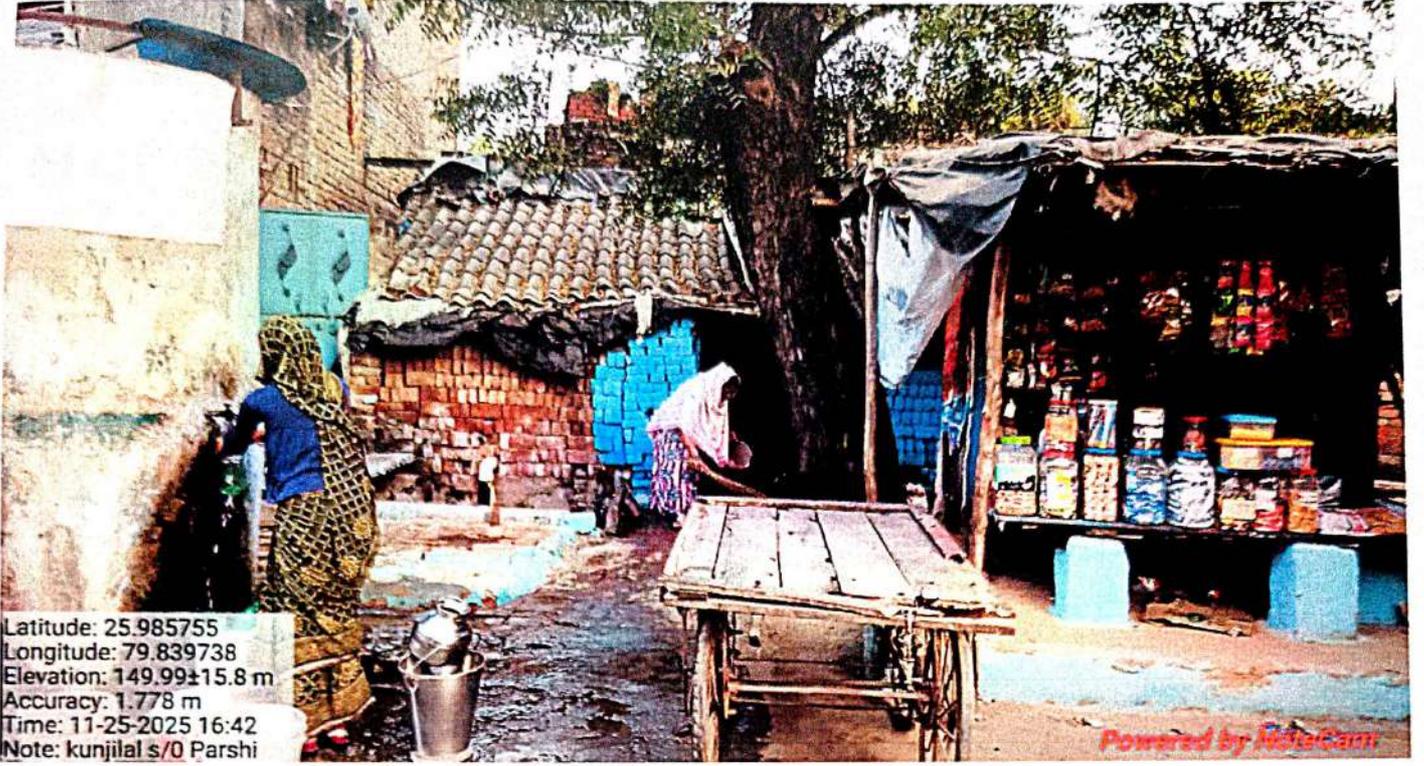
②
उपजिलाधिकारी, अधिशासी अधिकारी
नगर पंचायत कदौरा जालौन



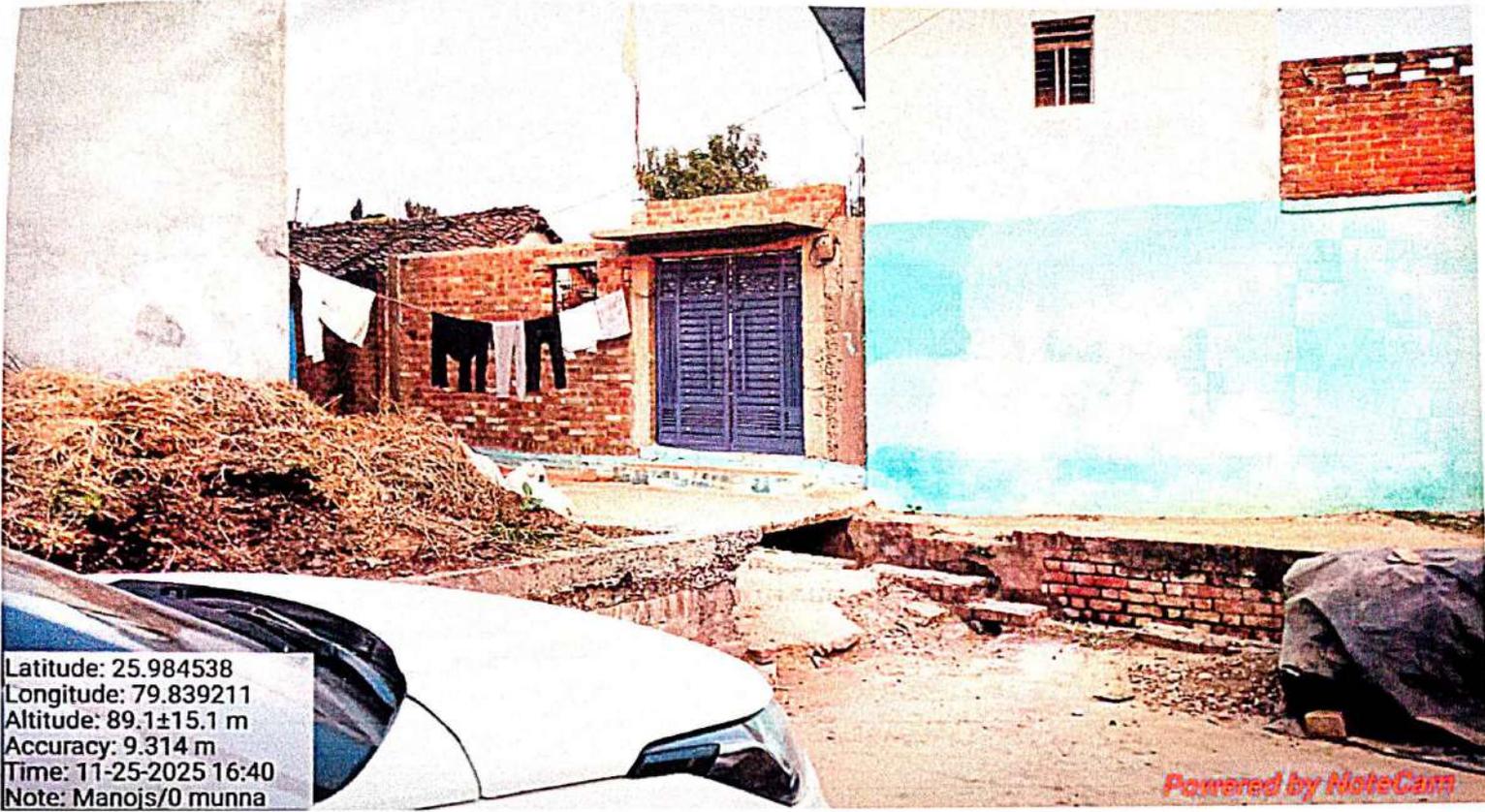

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदीरा जालीन



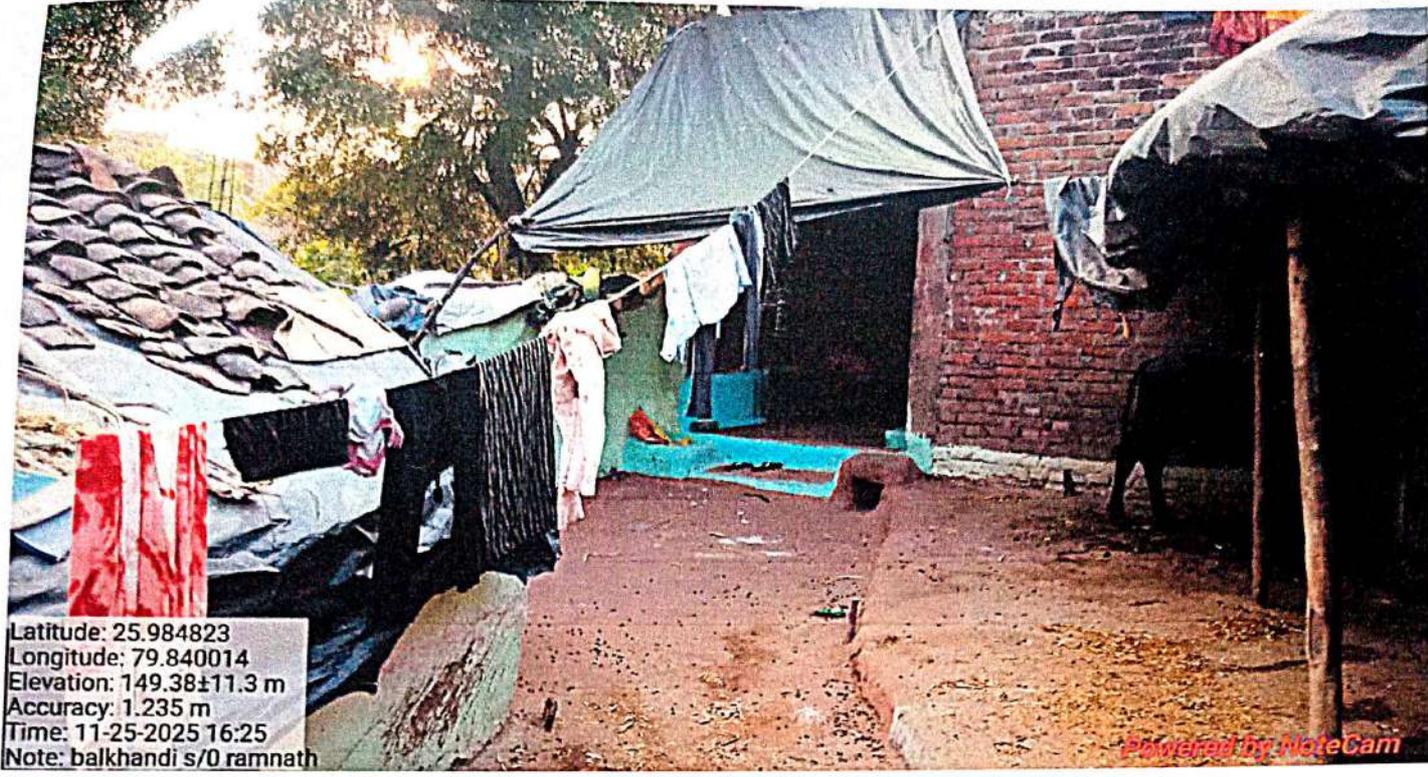
उपगिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदीरा जालीन



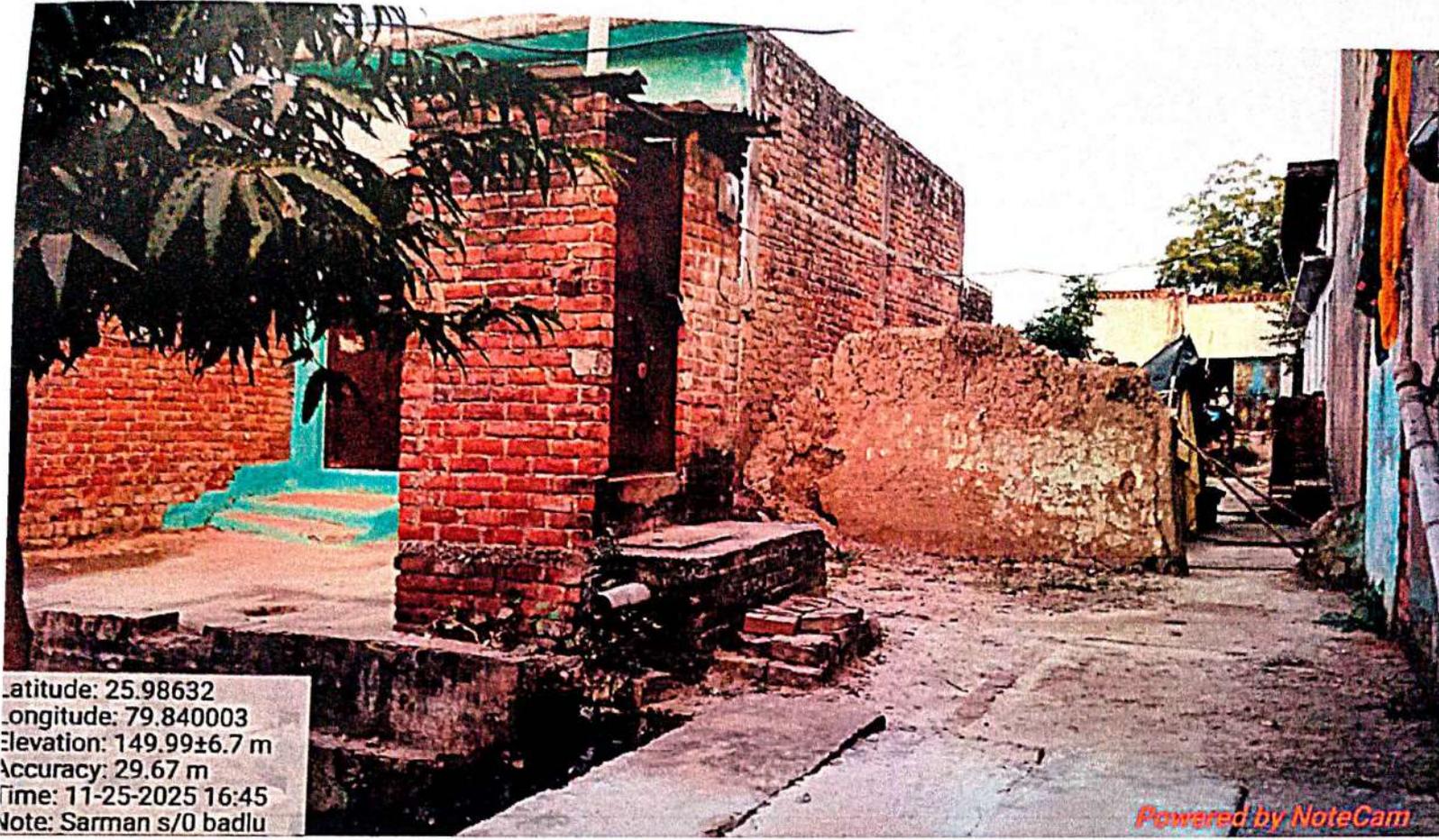

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन




उपजिलाधिकारी / आदेशासी अधिकारी
नगर पंचायत कदौरा जालौर



②
उपजिलाधिकारी/अविशासी अधिकारी
नगर पंचायत कदौरा जालीन



Latitude: 25.98632
Longitude: 79.840003
Elevation: 149.99±6.7 m
Accuracy: 29.67 m
Time: 11-25-2025 16:45
Note: Sarman s/O badlu

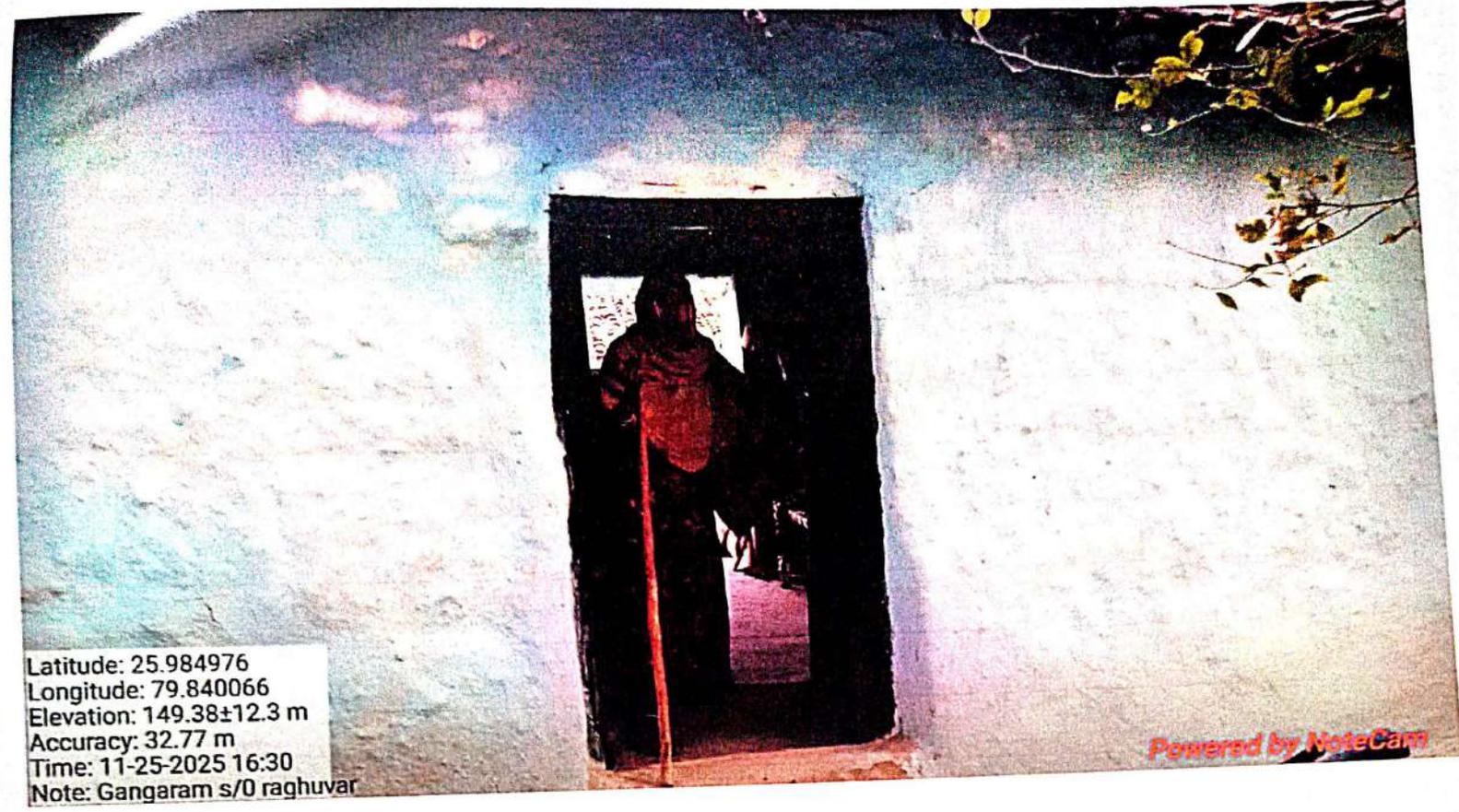
Powered by NoteCam

3
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन




उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदीरा जालीन

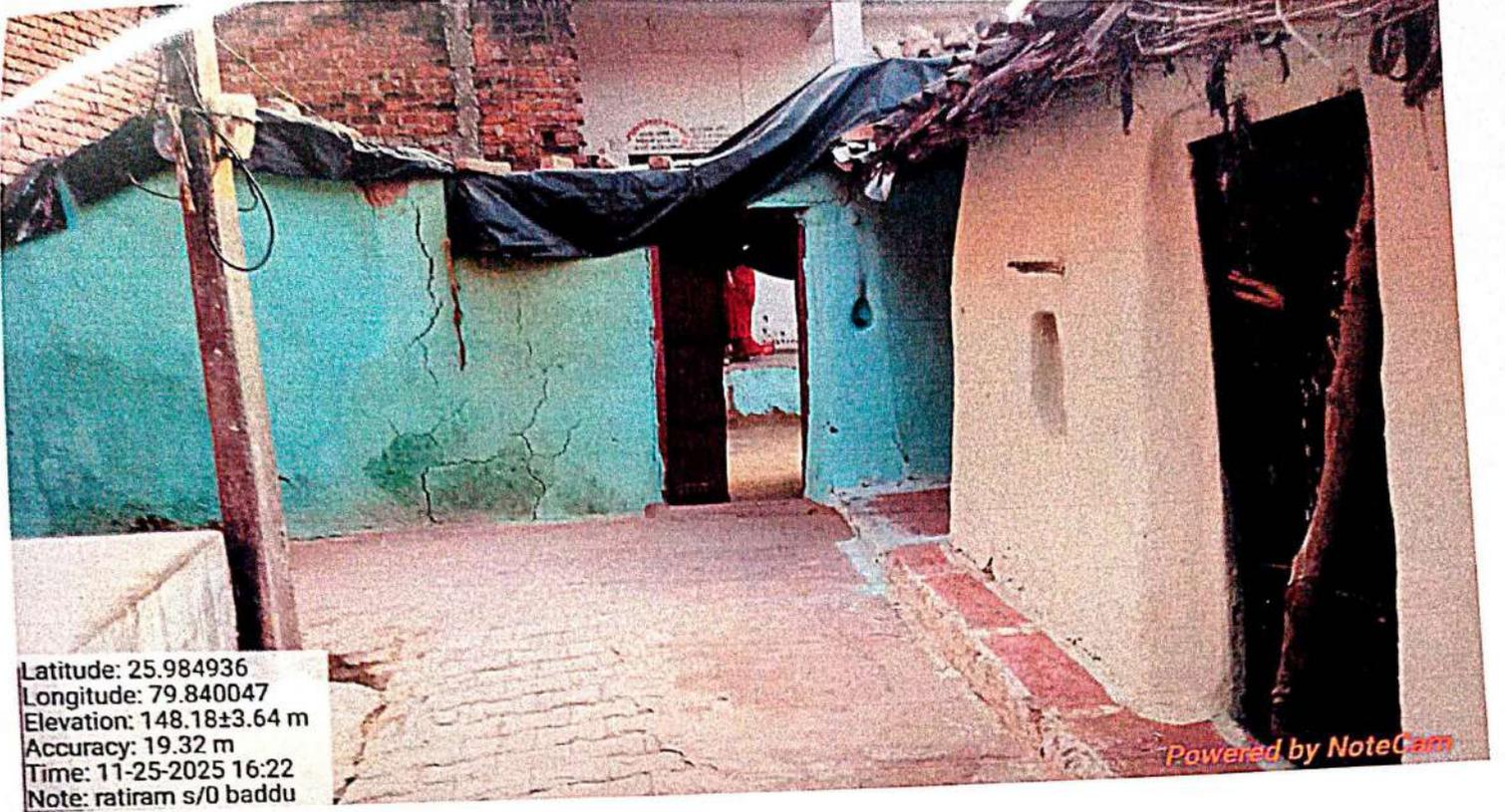
30




उपजिलाधिकारी/आवृशासी अधिकारी
नगर पंचायत कदीरा जालौन




उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन



उपजिलाधिकारी/अविभागीय अधिकारी
नगर पंचायत कदीरा जालीन

कार्यालय:- नगर पंचायत कदौरा-जालौन

पत्रांक: ५७१./न०प० कदौरा/एन०जी०टी०/२०२५-२६

दिनांक: १२. नवम्बर, २०२५

प्रेषक,

प्रभारी अधिशासी अधिकारी,
नगर पंचायत कदौरा-जालौन।

सेवा में,

जिलाधिकारी,
जालौन स्थान उरई।

महोदय,

राष्ट्रीय हरित अधिकरण (एन०जी०टी०) मुख्य शाखा नई दिल्ली द्वारा E.A.No.-, 11/2024 पुष्पेन्द्र कुमार वनाम नगर पंचायत कदौरा आदि में पारित आदेश दिनांक 18.09.2025, जिराके परिपेक्ष्य में महोदय द्वारा दिनांक 25.10.2025 को मुझे आदेशित किया गया था "कृपया समय से कार्य करें" के अनुपालन में मेरे द्वारा आज दिनांक 08.11.2025 को नगर पंचायत कदौरा की सीमा के अन्तर्गत स्थित चल रहे अवैध कब्जों को गिराया गया, जिसका विवरण निम्नवत है-

क्र.सं.	दिनांक	गिराये गये अतिक्रमणों की संख्या
1	08.11.2025	08
2	09.11.2025	05
3	10.11.2025	04
4	11.11.2025	04
	योग-	21

महोदय एन०जी०टी० के आदेश एवं उसके परिपेक्ष्य में आपके द्वारा पारित उक्त आदेश के अनुपालन में अवैध कब्जों को गिराये जाने की प्रक्रिया जारी है तथा उक्त प्रक्रिया एन०जी०टी० द्वारा दी गयी समय सीमा (15.12.2025) के पूर्व तक सम्पन्न कर ली जावेगी, तदनुसार आज तक की प्रगति आख्या श्रीमान जी की सेवा में सादर प्रेषित है।

संलग्नक:- सूची एवं फोटोग्राफ गिराये गये अवैध कब्जों के वावत।



उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा-जालौन।

उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौन

हटाये गये अतिक्रमण की सूची

क्र०सं०	दिनांक	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	विवरण
1	08.11.2025	धनपथ	बाबू	60	4.5 X 9.5 मी०	कच्चा मकान
2	08.11.2025	हरिशचन्द्र	दशरथ प्रसाद	60	18 X 11 मी०	पक्का मकान
3	08.11.2025	हीरामन	नन्दू	60	5 X 7.5 मी०	कच्चा मकान
4	08.11.2025	प्रेमनरायण	रघुवीर	60	15 X 6.5 मी०	कच्चा मकान
5	08.11.2025	राजू	पंचम	60	2.5 X 4 मी०	कच्चा मकान
6	08.11.2025	शिवराम	रामसहाय	60	13 X 6 मी०	कच्चा मकान
7	08.11.2025	सिद्धराम	कामता	60	2 X 2.5 मी०	शौचालय
8	08.11.2025	विन्दप्रकाश	रघुवीर	60	13 X 6 मी०	पक्का मकान
9	09.11.2025	सन्नो	किन्नर	292	30 वर्गमी०	पक्की दीवार
10	09.11.2025	श्यामबाबू	लल्लू	566	6 X 6 मी०	कच्चा
11	09.11.2025	रामसजीवन	बददू	566	4 X 6 मी०	कच्चा मकान
12	09.11.2025	बारेलाल	चतुरे	566	4 X 8 मी०	स्थायी
13	09.11.2025	मोजेलाल	प्रभुदयाल	566	5 X 5 मी०	कच्चा मकान
14	10.11.2025	हिन्दकुमार	लल्लू	566	6 X 6 मी०	कच्चा मकान
15	10.11.2025	श्यामबाबू	लल्लू	566	6 X 6 मी०	कच्चा
16	10.11.2025	देवीदीन	मैकू	566	6 X 13 मी०	पक्का मकान
17	10.11.2025	राजेन्द्र	रघुनन्दन	566	7 X 4 मी०	खाली भूमि एवं शौचालय
18	11.11.2025	रामदेवी	राजाराम	60	5 X 6 मी०	कच्चा मकान
19	11.11.2025	मोहनलाल	जोध्या	566	5 X 3 मी०	कच्चा
20	11.11.2025	जगदीश	गंगाराम	566	7 X 4 मी०	स्थायी कच्चा
21	11.11.2025	राजू	पंचम	60	13 X 18 मी० व 2.5 X 4 मी०	कच्चा मकान

लिपिक
नगर पंचायत कदौरा (जालौन)



उपजिलाधिकारी/अधिशापी अधिकारी
नगर पंचायत कदौरा जालौन

उपजिलाधिकारी/अधिशापी अधिकारी
नगर पंचायत कदौरा (जालौन)

कार्यालय नगर पंचायत कदौरा-जालौन

अतिक्रमण

क्र०सं०	नाम	पिता का नाम	गाटा सं० तालाब	अतिक्रमण क्षेत्रफल	
1	धनपथ	बाबू	60	4.5 X 9.5 मी०	कच्चा मकान
2	हरिशचन्द्र	दशरथ प्रसाद	60	18 X 11 मी०	पक्का मकान
3	हीरामन	नन्हू	60	5 X 7.5 मी०	कच्चा मकान
4	प्रेमनरायण	रघुवीर	60	15 X 6.5 मी०	कच्चा मकान
5	राजू	पंचम	60	2.5 X 4 मी०	कच्चा मकान
6	शिवराम	रामसहाय	60	13 X 6 मी०	कच्चा मकान
7	सिद्धराम	कामता	60	2 X 2.5 मी०	शौचालय
8	विन्द प्रकाश	रघुवीर	60	13 X 6 मी०	पक्का मकान
9	सन्नो	किन्नर	292	30 वर्गमी०	पक्की दीवार
10	श्यामबाबू	लल्लू	566	6 X 6 मी०	कच्चा
11	रामसजीवन	बददू	566	4 X 6 मी०	कच्चा मकान
12	वारे लाल	चतुरे	566	4 X 8 मी०	स्थायी
13	भोजेलाल	प्रभुदयाल	566	5 X 5 मी०	कच्चा मकान
14	हिन्द कुमार	लल्लू	566	6 X 6 मी०	कच्चा मकान
15	रामबाबू	लल्लू	566	12 X 8 मी०	कच्चा
16	देवीदीन	मैकू	566	6 X 13 मी०	पक्का मकान
17	राजेन्द्र	रघुनन्दन	566	7 X 4 मी०	खाली भूमि एवं शौचालय
18	रामदेवी	राजाराम	60	5 X 6 मी०	कच्चा मकान
19	मोहनलाल	जोध्या	566	5 X 3 मी०	कच्चा
20	जगदीश	गंगाराम	566	7 X 4 मी०	स्थायी कच्चा
21	राजू	पंचम	60	13 X 18 मी० व 2.5 X 4 मी०	कच्चा मकान
22	रतीराम	बददू	566	5 X 4 मी०	कच्चा
23	छोटेलाल	गौरीशंकर	566	5 X 2 मी०	स्थायी
24	गंगाराम	रघुवर	566	16 X 2 मी०	स्थायी
25	किशनचन्द्र	हीरालाल	566	7 X 30 मी०	पक्की बारन्डी
26	सरमन	बदलू	566	5 X 4 मी०	कच्चा



उपजिलाधिकारी/अधिसाक्षी अधिकारी
नगर पंचायत कदौरा (जालौन)

उपजिलाधिकारी/अधिसाक्षी अधिकारी
नगर पंचायत कदौरा जालौन

36

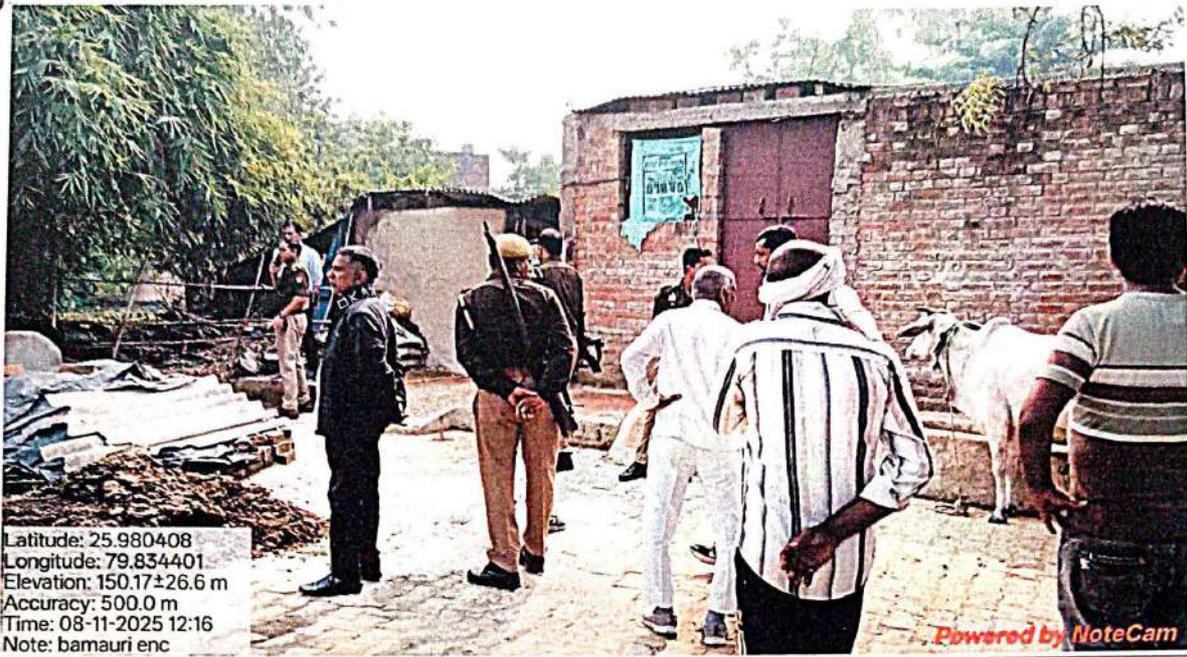
27	बलखण्डी	रामनाथ	566	30 X 3 मी०	कच्चा
28	मनोज	मुन्ना	566	6 X 11 मी०	कच्चा मकान
29	कुंजीलाल	परशी	566	6 X 10 मी०	कच्चा मकान
30	प्यारे	बदलू	566	4 X 5 मी०	पक्का मकान
31	रामू	उमराव	566	6 X 8.50 मी०	पक्का मकान
32	शिवराम	पन्ना	566	9 X 21 मी०	पक्का मकान
33	धर्मन्द्र	हरछट	566	6.5 X 9 मी०	पक्का मकान

लिपिक
नगर पंचायत कदौरा (जालौन)

उपजिलाधिकारी/अधिशारी अधिकारी
नगर पंचायत कदौरा जालौन

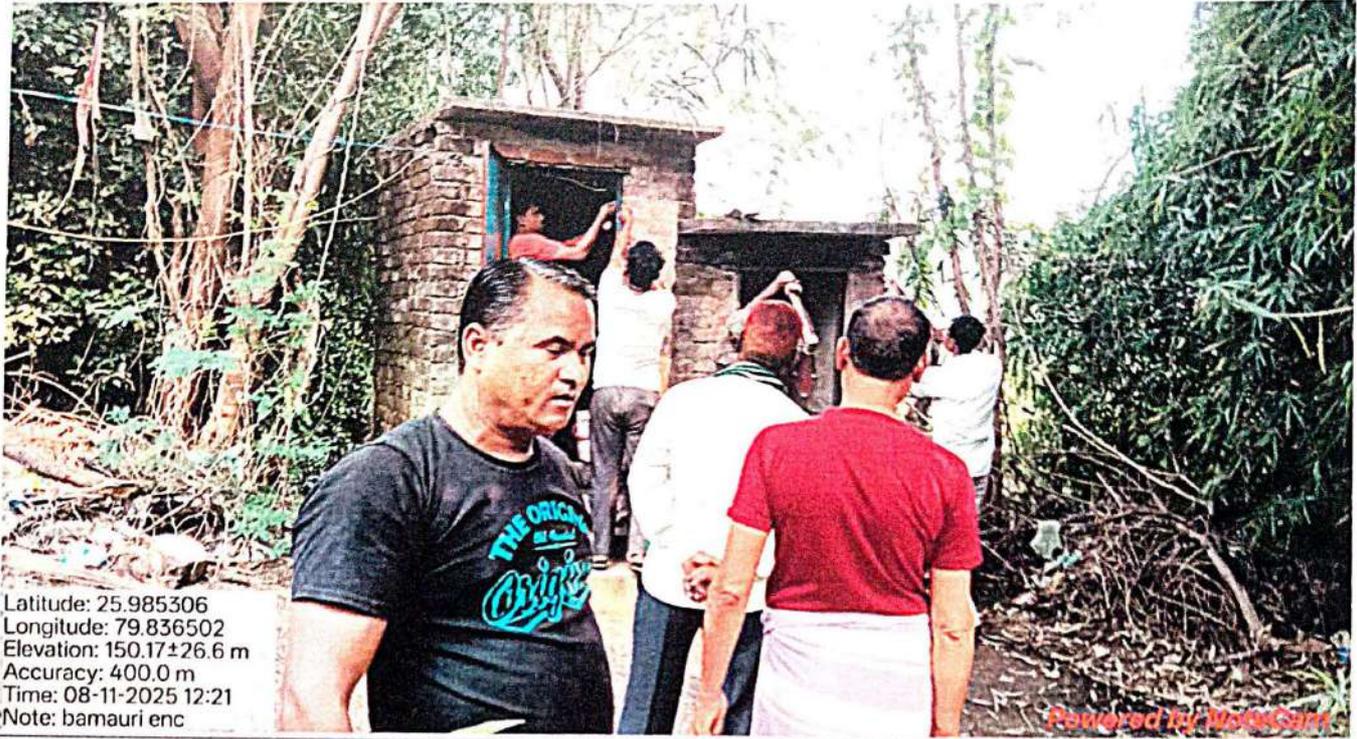


उपजिलाधिकारी/अधिशारी अधिकारी
नगर पंचायत कदौरा (जालौन)



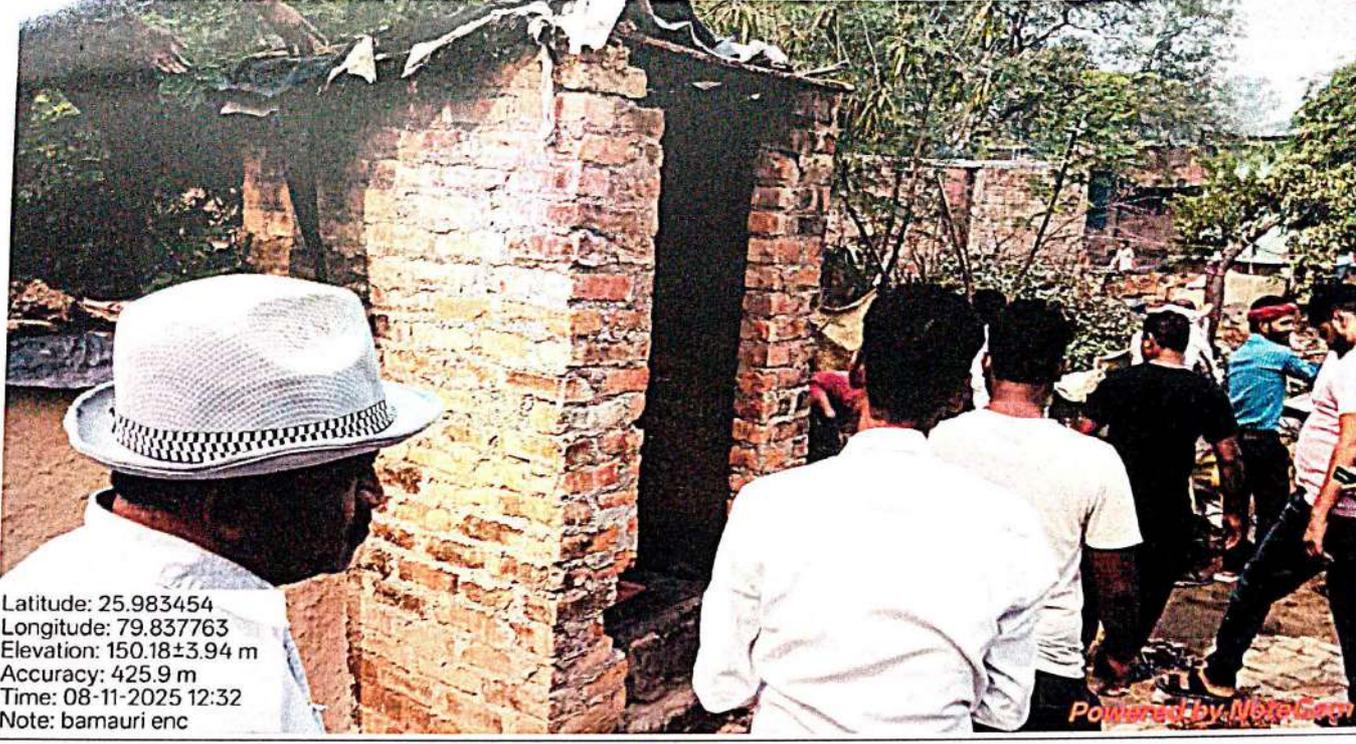
M
लिपिक
 नगर पंचायत कदौरा (जालीन)

कदौरा
 उपजिलाधिकारी/अधिसासी अधिकारी
 नगर पंचायत कदौरा जालीन



Mu
लिपिक
नगर पंचायत कदौरा (जालीम)

U
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीम



Latitude: 25.983454
 Longitude: 79.837763
 Elevation: 150.18±3.94 m
 Accuracy: 425.9 m
 Time: 08-11-2025 12:32
 Note: bamauri enc

Powered by NoteCam



Latitude: 25.985282
 Longitude: 79.836152
 Elevation: 150.18±3.94 m
 Accuracy: 200.0 m
 Time: 08-11-2025 12:33
 Note: bamari encroachment

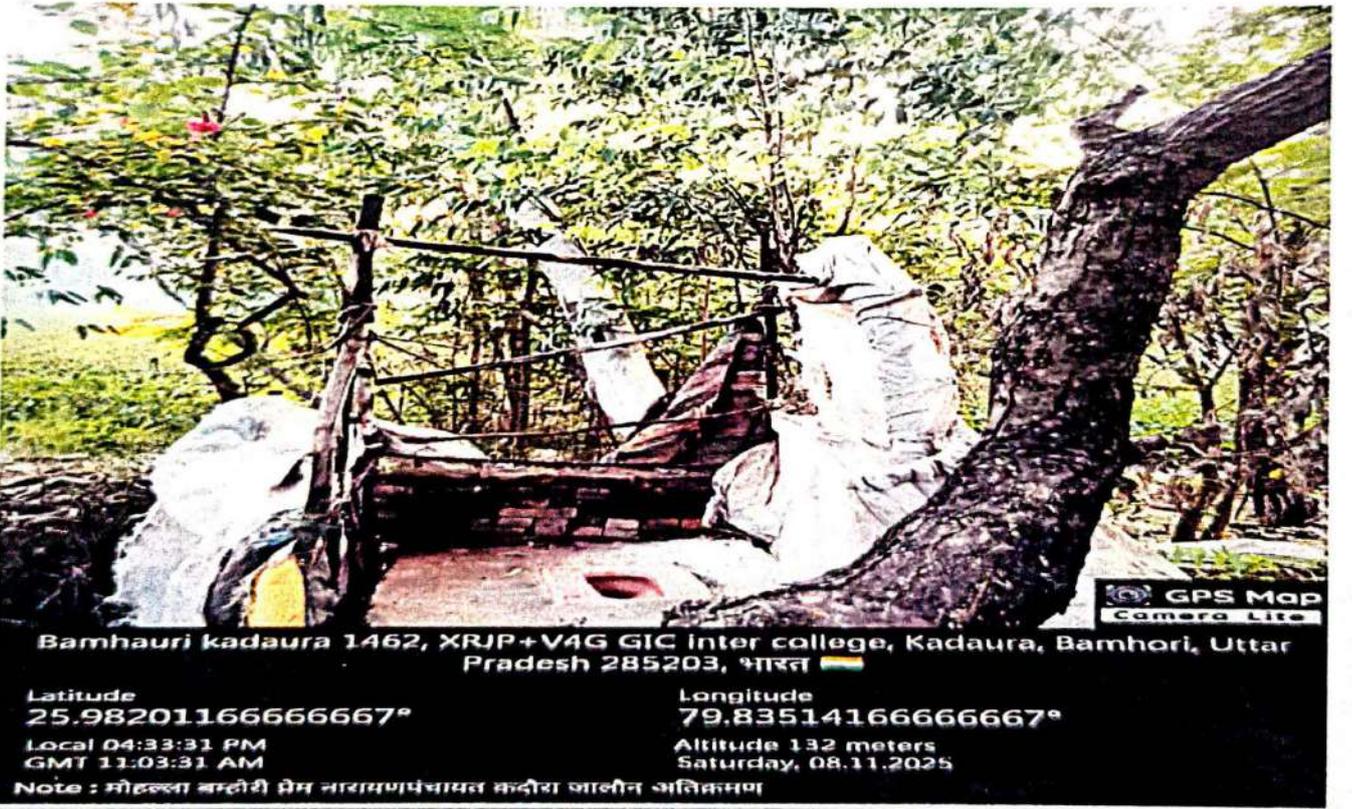
Powered by NoteCam

लिपिक

नगर पंचायत कदौरा (जालौन)

उपजिलाधिकारी / अधिवासी अधिकारी
 नगर पंचायत कदौरा जालौन

प्रेमनारायण पुत्र रघुवीर नि०मु० बम्हौरी तालाब गाटा संख्या 60



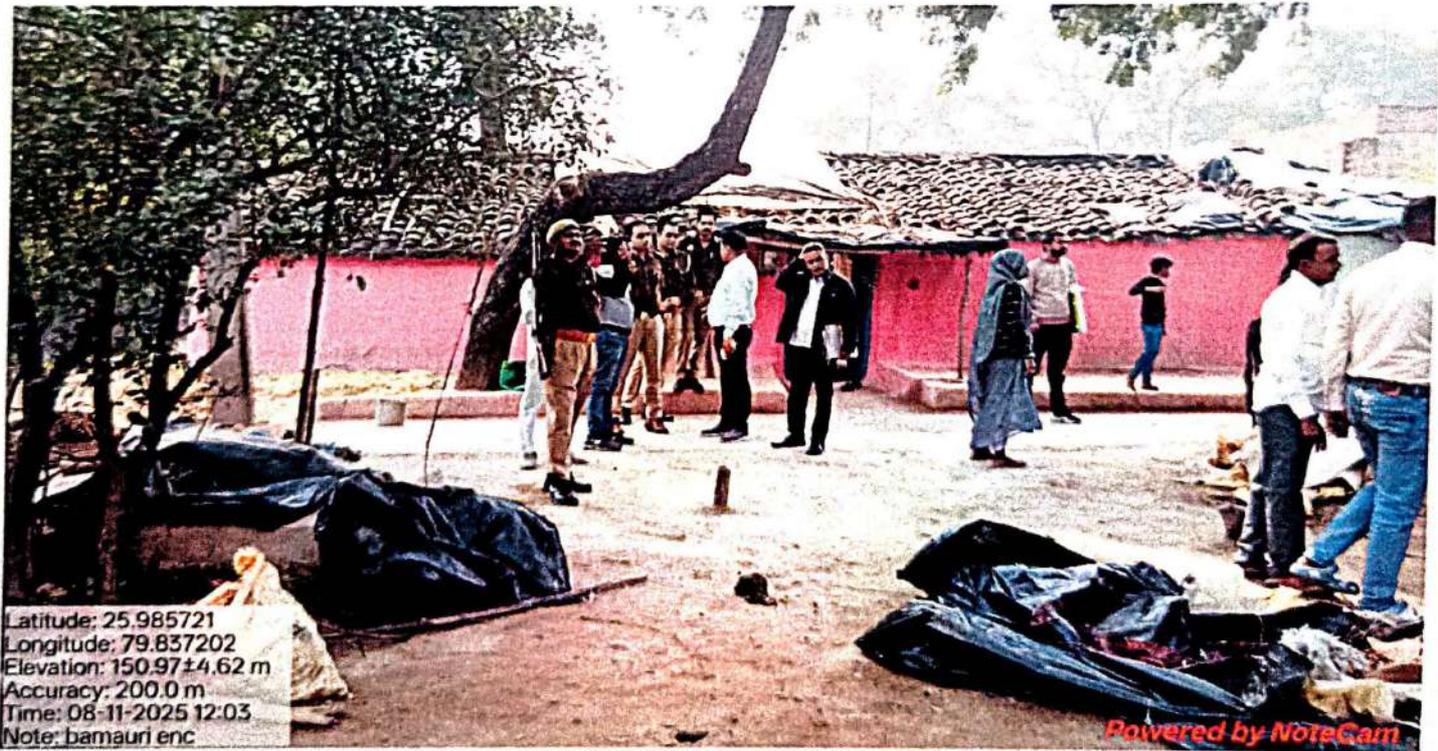
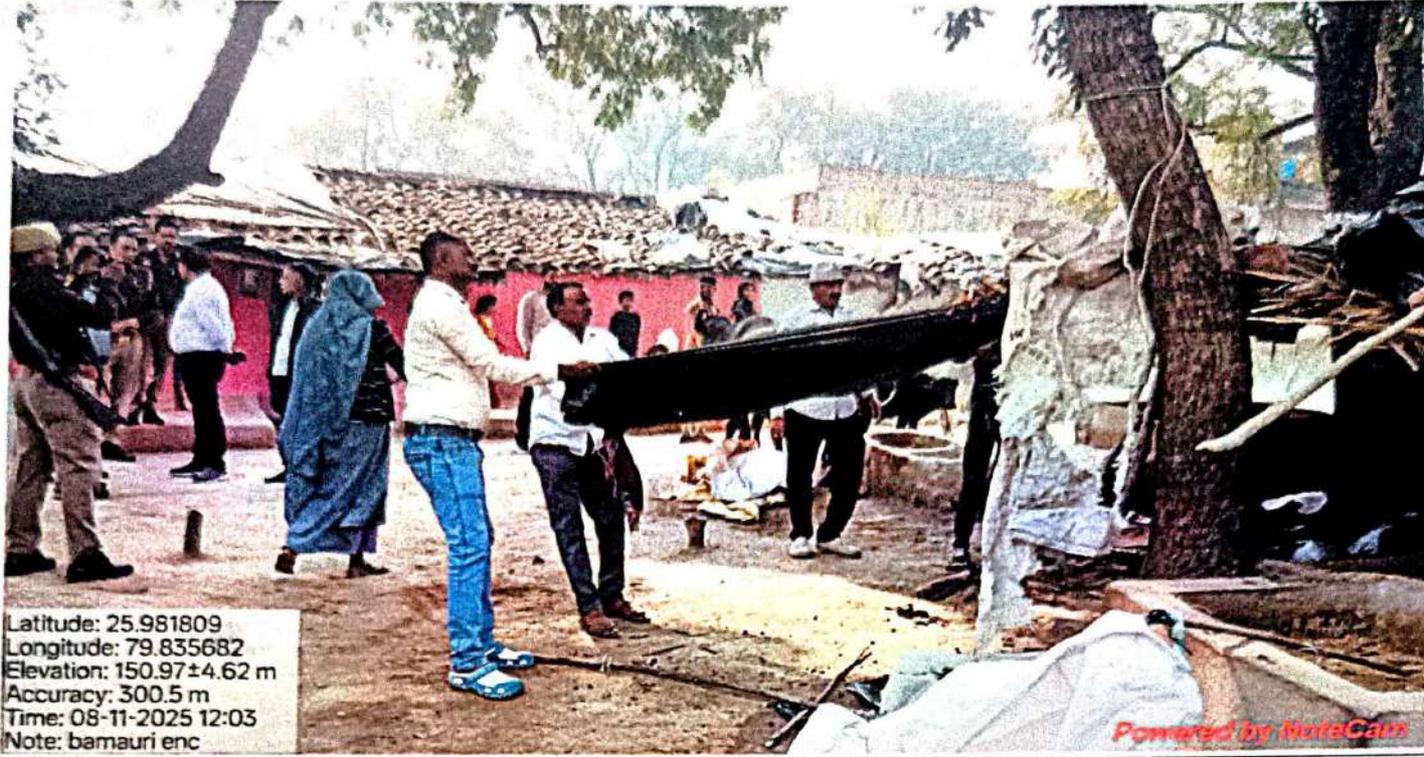
लिपिक

नगर पंचायत कदौरा (जालीब)

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन

राजू पुत्र पंचम नि०मु० बम्हौरी तालाब गाटा संख्या 60



लिपिक

नगर पंचायत कदौरा (जालीब)

उपजिलाधिकारी/अधिकासी अधिकारी
नगर पंचायत कदौरा जालीब

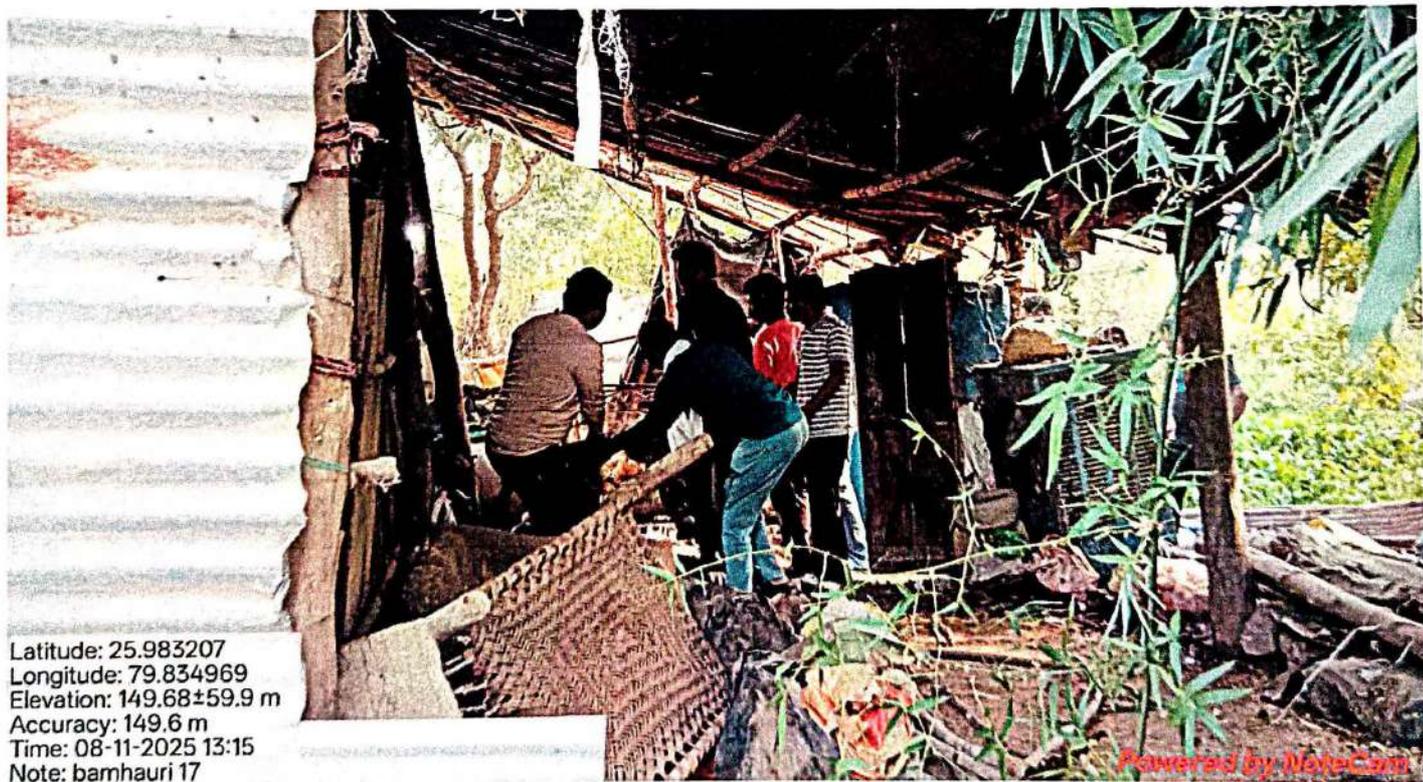
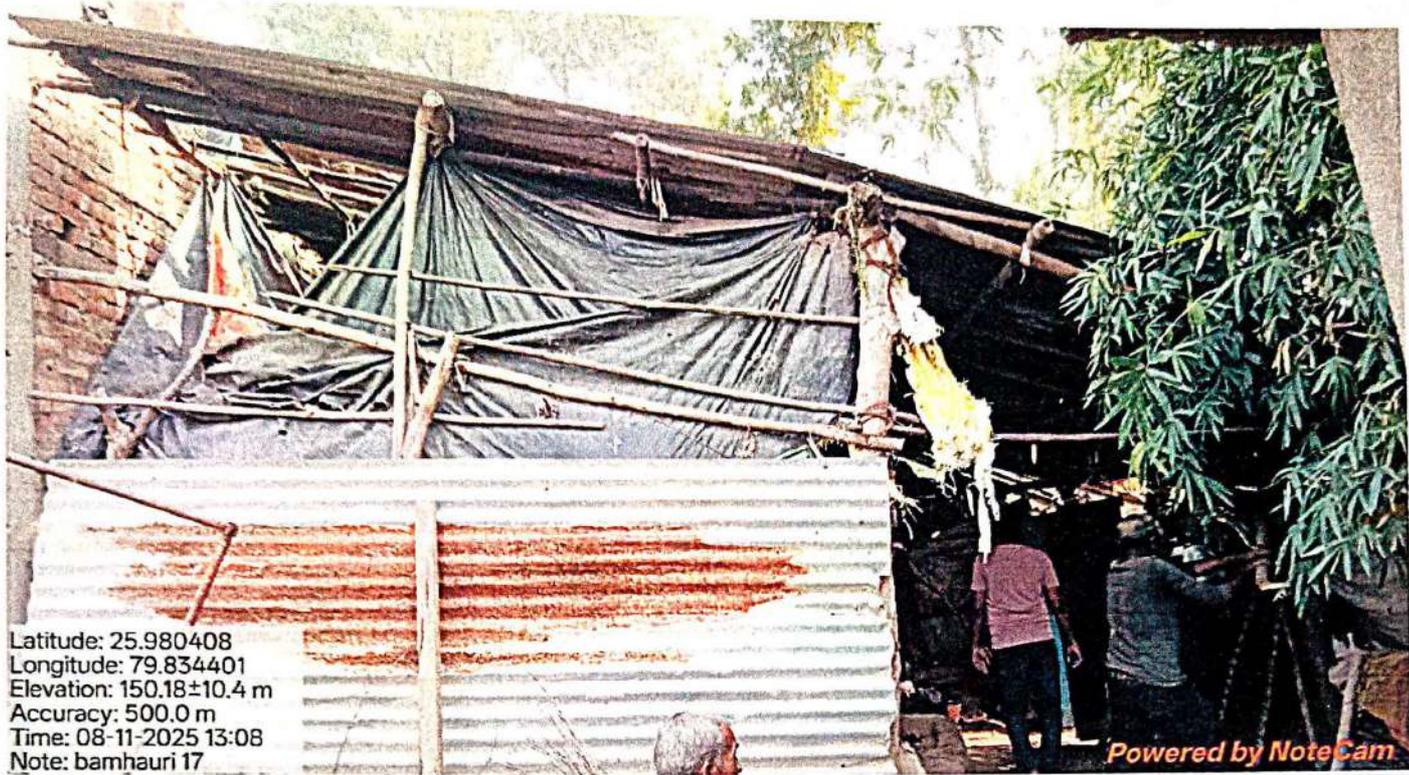
शिवराम पुत्र रामसहाय नि०मु० बम्हौरी तालाब गाटा संख्या 60



लिपिक
नगर पंचायत कदीरा (जालौन)

उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदीरा जालौन

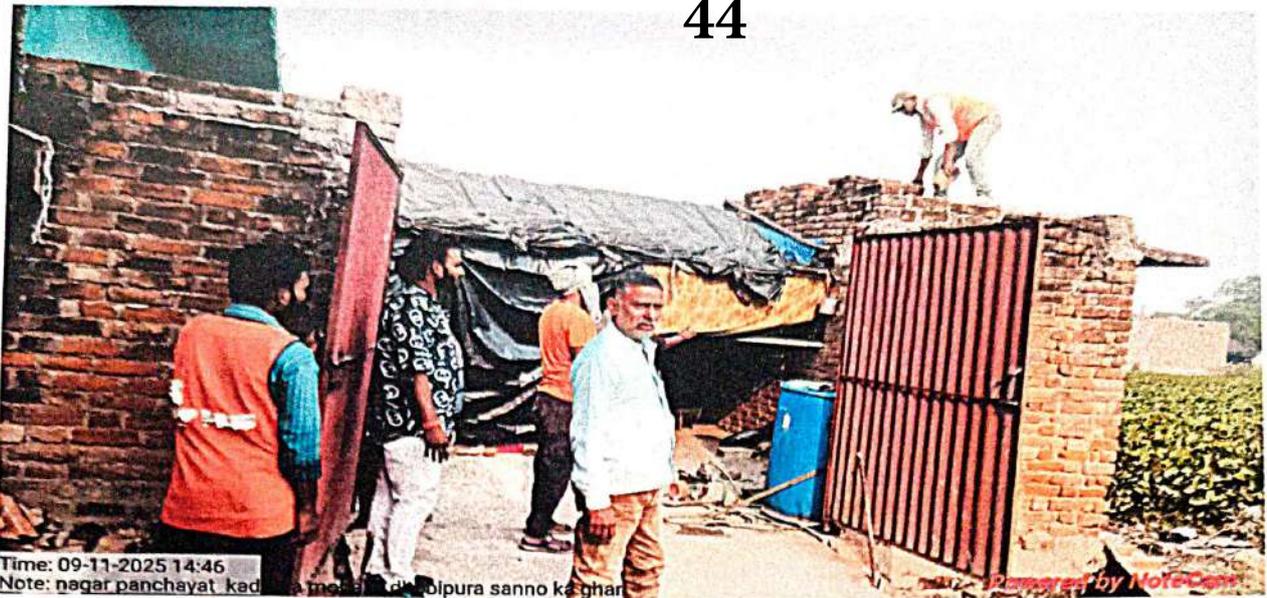
विन्दप्रकाश पुत्र रघुवीर नि०मु० बम्हौरी तालाब गाटा संख्या 60



me
लिपिक

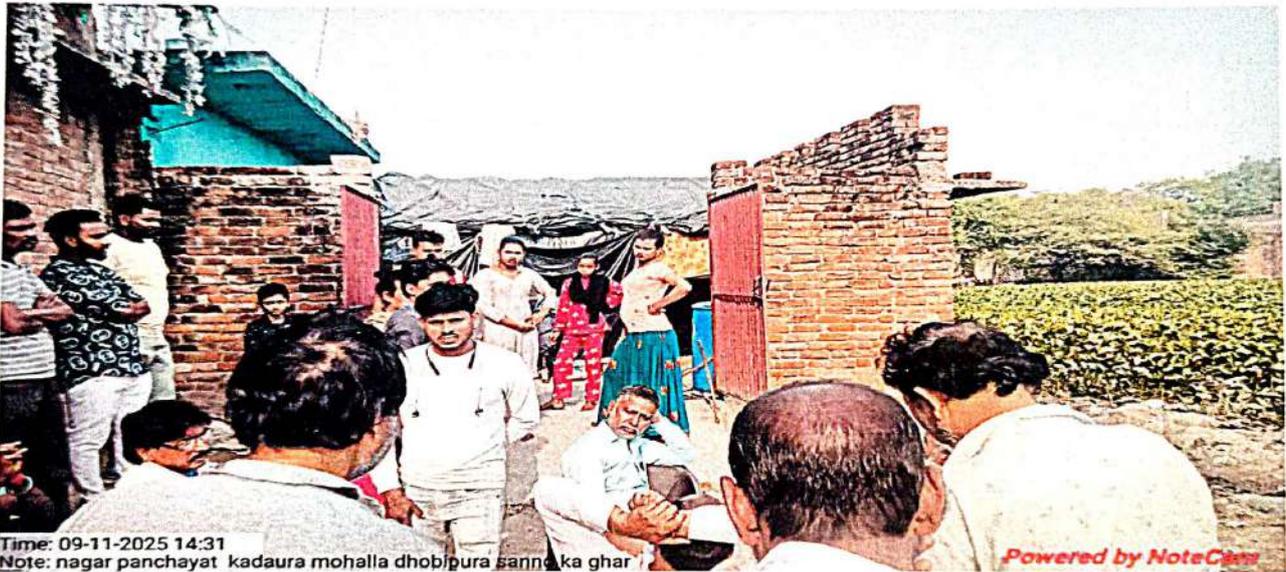
नगर पंचायत कदौरा (जालौन)

9
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालौन



Time: 09-11-2025 14:46
Note: nagar panchayat ked...

Powered by NoteCam



Time: 09-11-2025 14:31
Note: nagar panchayat kadaura mohalla dhobipura sanno ka ghar

Powered by NoteCam



Time: 09-11-2025 15:31
Note: nagar panchayat kadaura mohalla dhobipura sanno ka ghar

Powered by NoteCam

लिपिक

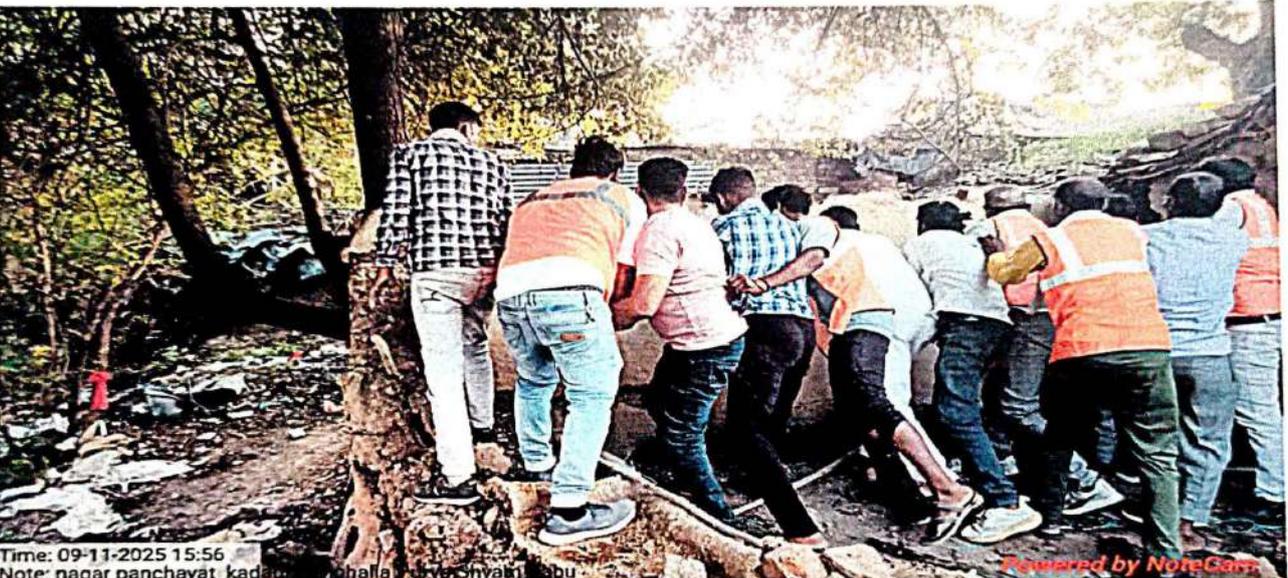
नगर पंचायत कदौरा (जालौम)

कम

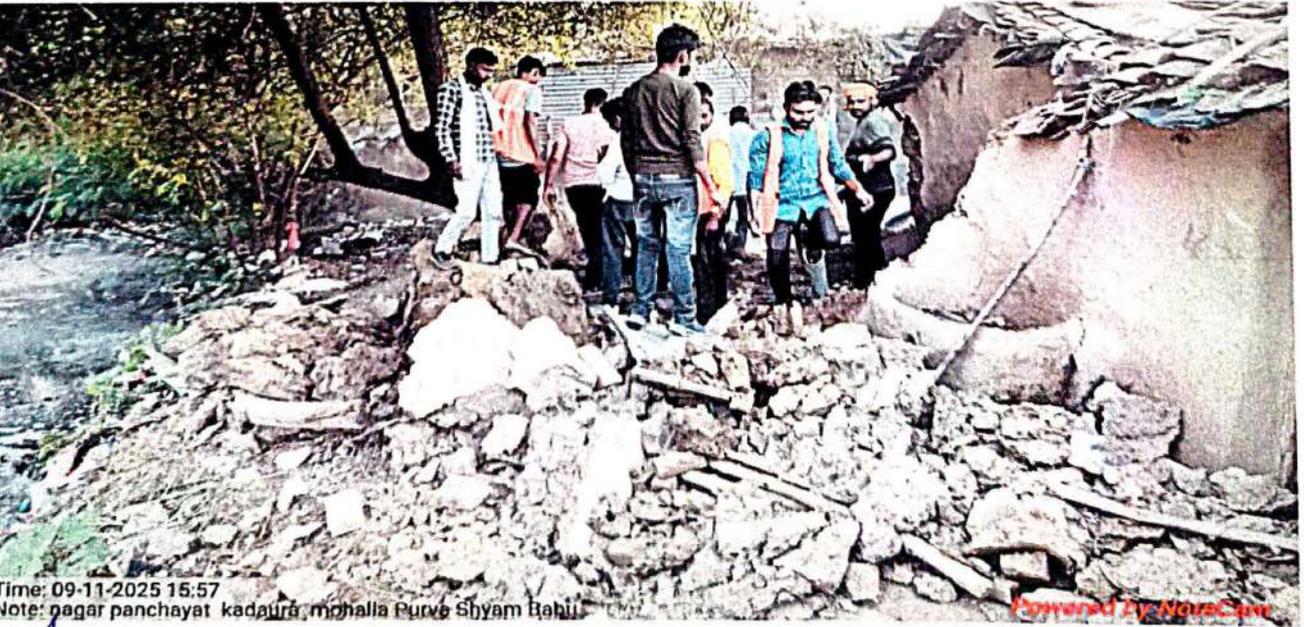
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालौम



Time: 09-11-2025 15:46
 Note: nagar panchayat kadaura, mohalla Purva Shyam Babu



Time: 09-11-2025 15:56
 Note: nagar panchayat kadaura, mohalla Purva Shyam Babu



Time: 09-11-2025 15:57
 Note: nagar panchayat kadaura, mohalla Purva Shyam Babu

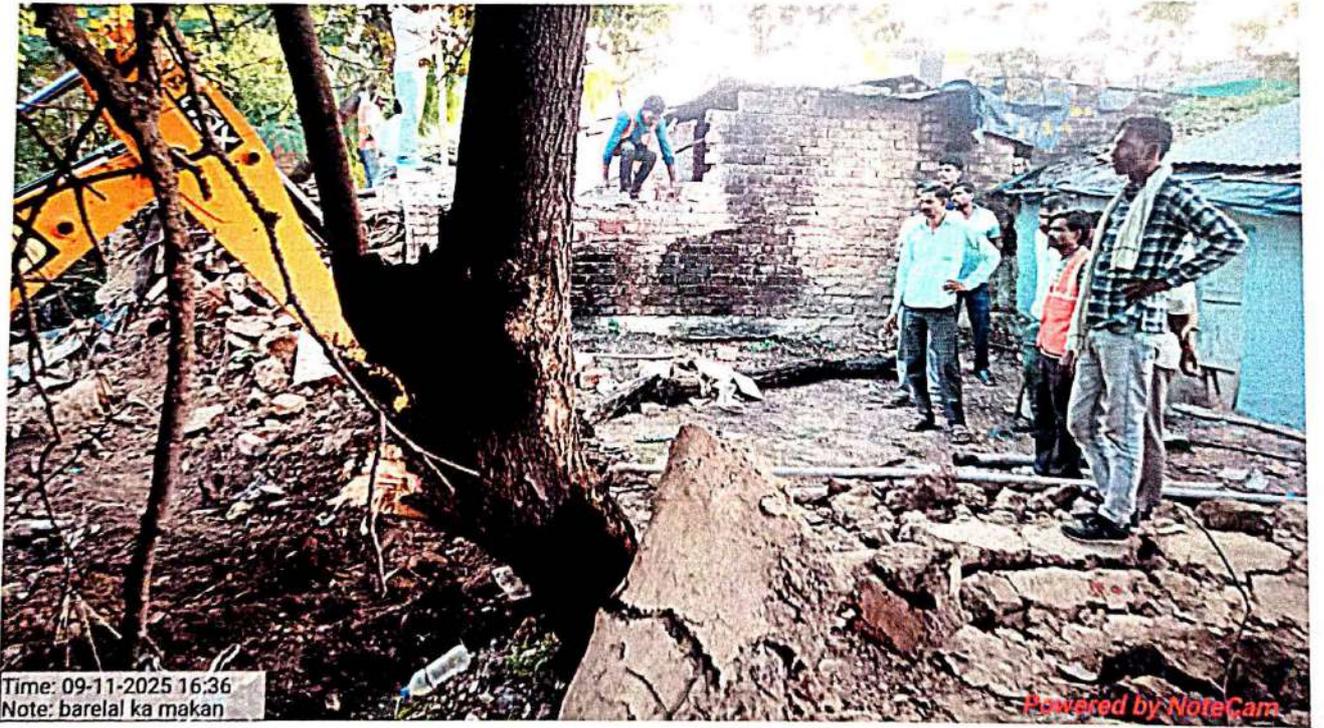
लिपिक

नगर पंचायत कदौरा (जालौन)

उपजिलाधिकारी

अधिसासी अधिकारी
 नगर पंचायत कदौरा जालौन

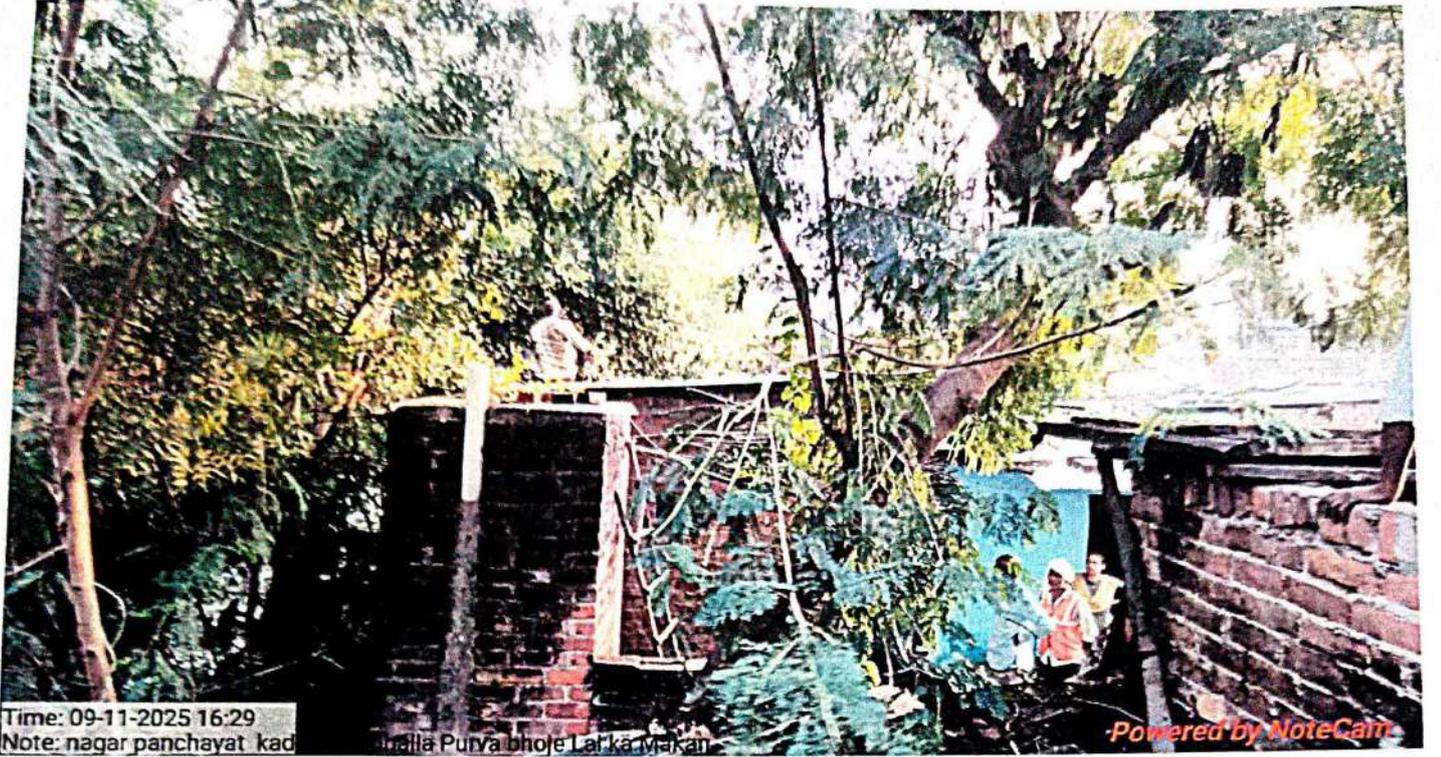
बारेलाल पुत्र चतूरे नि०मु० पुरवा तालाब गाटा संख्या 566



Am
लिपिक
नगर पंचायत कदीरा (जालौज)

Am
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदीरा जालौज

भोजेलाल पुत्र प्रमुदयाल नि०मु० पुरवा तालाब गाटा संख्या 292



me
लिपिक
नगर पंचायत कदौरा (जालीन)

SPM
उपजिलाधिकारी/अधिसासी अधिकारी
नगर पंचायत कदौरा जालीन

देवीदीन पुत्र मैकू नि०मु० पुरवा तालाब गाटा संख्या 566



लिपिक
नगर पंचायत कदौरा (जालीम)

उपजिलाधिकारी / अधिशासी अधिकारी
नगर पंचायत कदौरा जालीम



Time: 10-11-2025 15:44

Note: nagar panchayat kadauramohalla

Powered by NoteCam



Time: 10-11-2025 15:47

Note: nagar panchayat kadauramohalla

Powered by NoteCam



Time: 10-11-2025 15:48

Note: nagar panchayat kadauramohalla Purva ward number 3 Shyam Babu

Powered by NoteCam

लिपिक

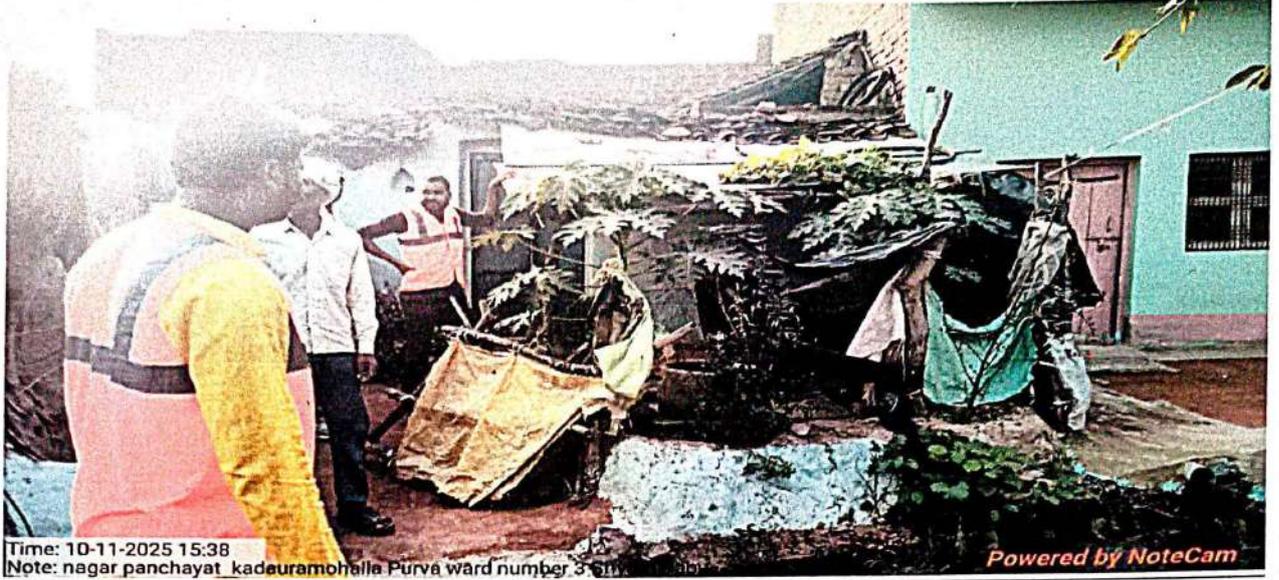
नगर पंचायत कदौरा (जालीन)

Handwritten signature

उपनिर्वाहिकारी/अविशासी अधिकारी

नगर पंचायत कदौरा जालीन

श्यामबाबू पुत्र लल्लू नि०मु० पुरवा तालाब गाटा संख्या 566



लिपिक

नगर पंचायत कदौरा (जालीम)

उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा जालीम

राजेन्द्र पुत्र रघुनन्दन नि०मु० पुरवा तालाब गाटा संख्या 566



Time: 10-11-2025 15:21

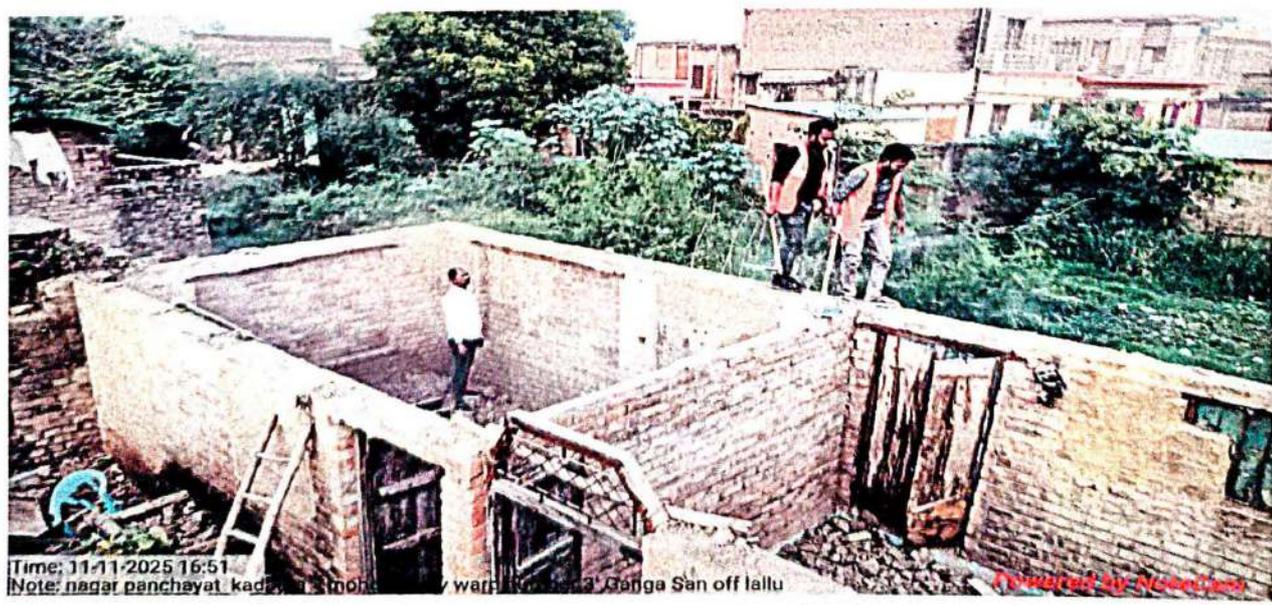
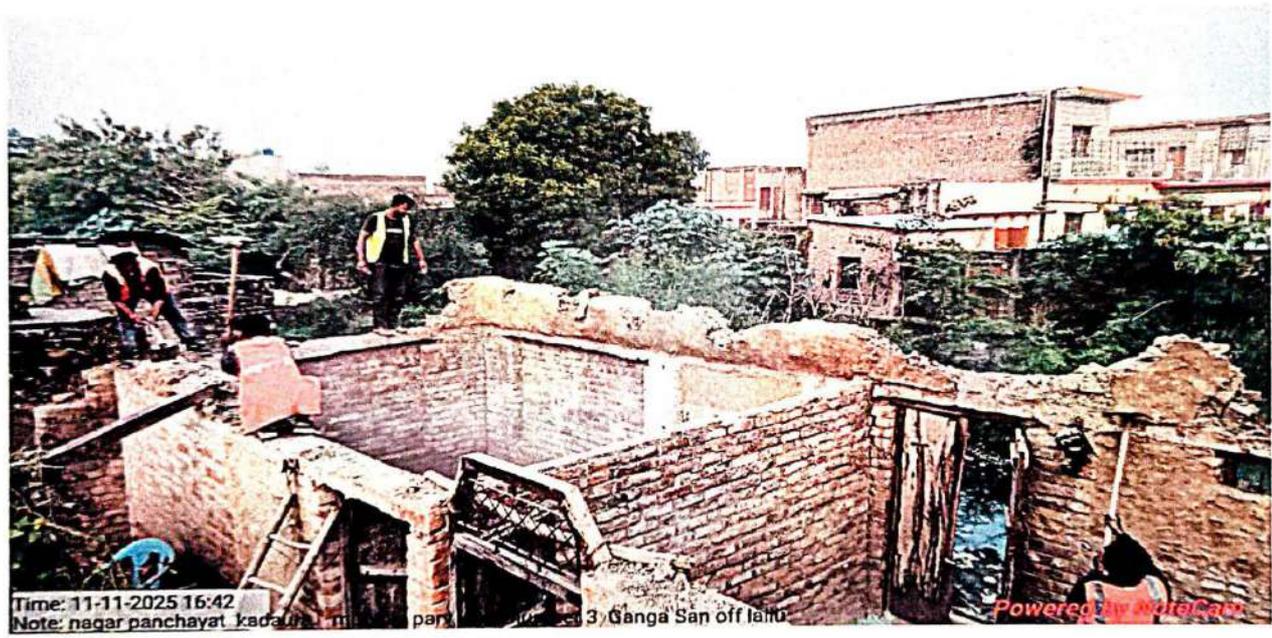
Note: nagar panchayat kadauramohalla Purva ward number 3 Rajendra

Am
लिपिक

नगर पंचायत कदौरा (जालौन)

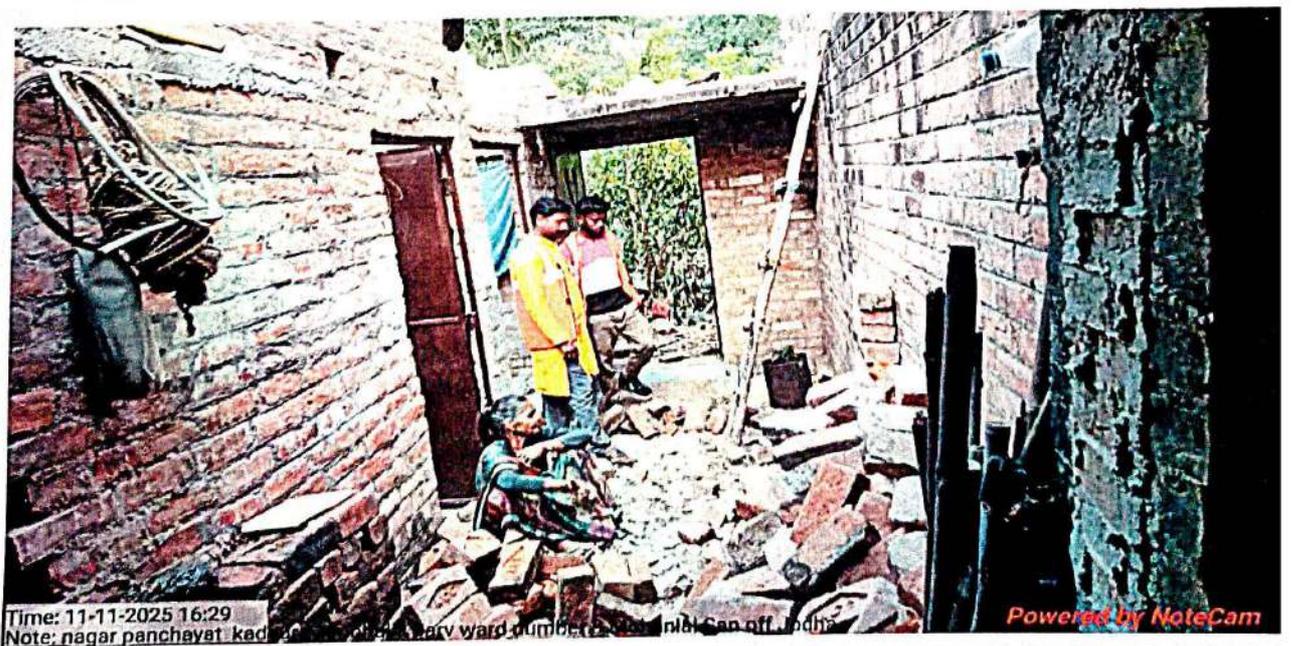
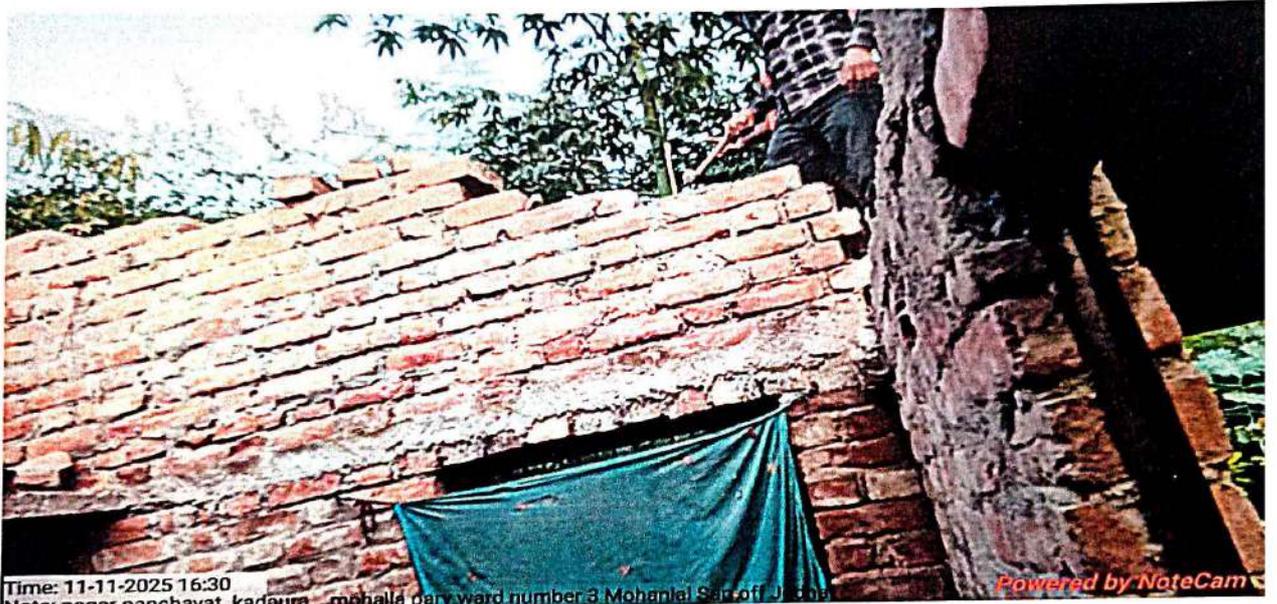
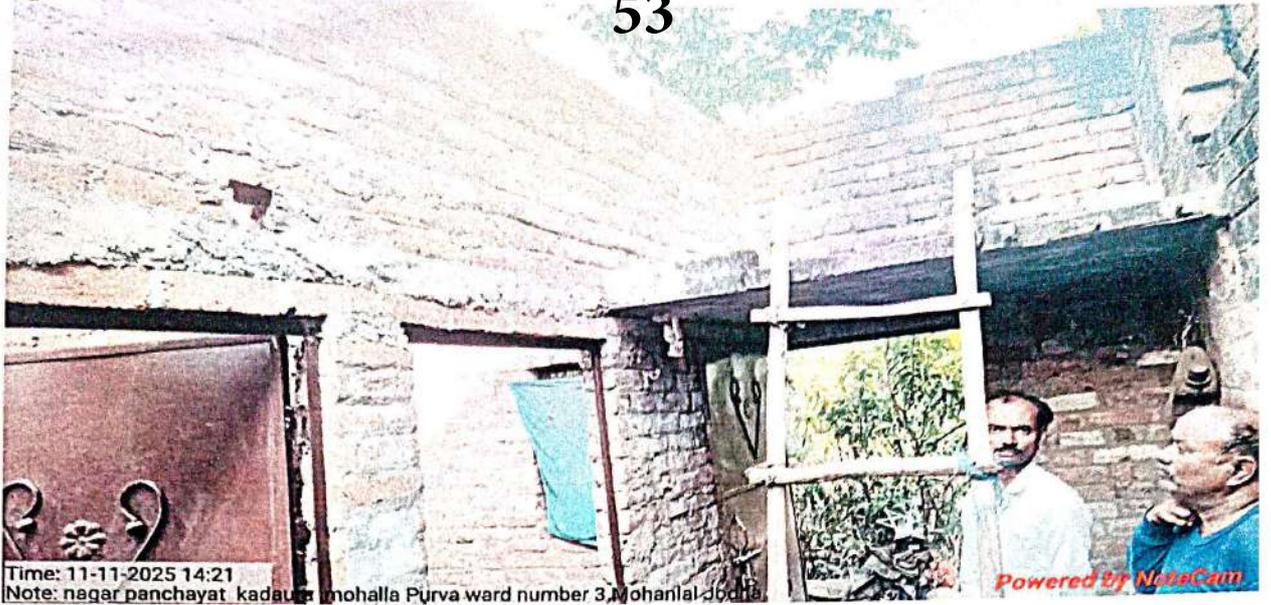
ESM

उपनिवेशिकारी/अधिकासी अधिकारी
नगर पंचायत कदौरा जालौन



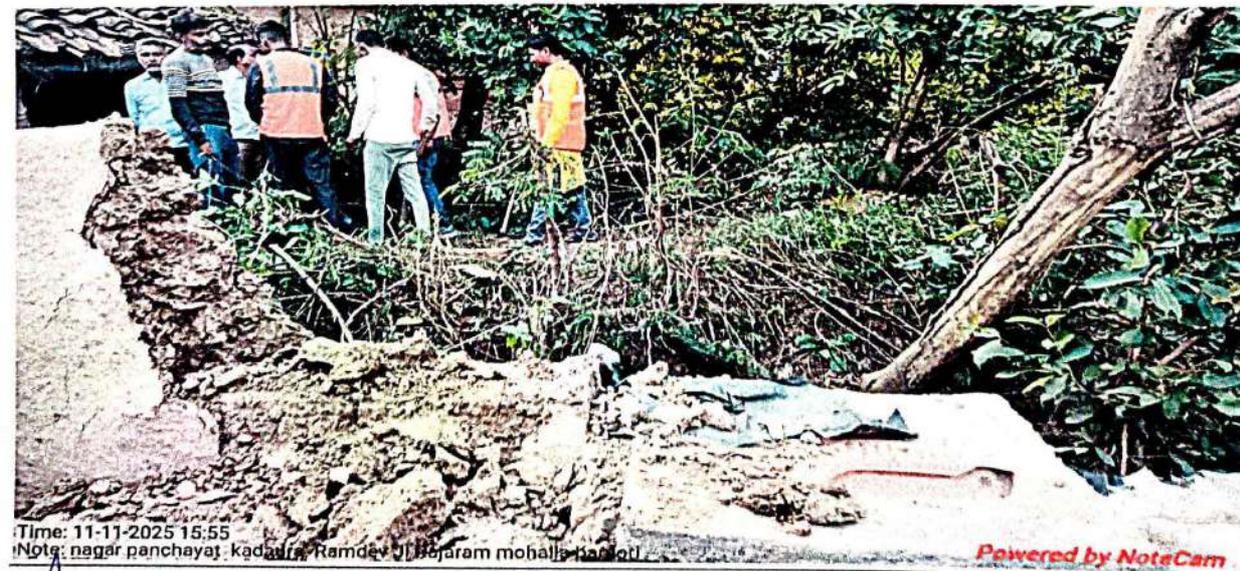
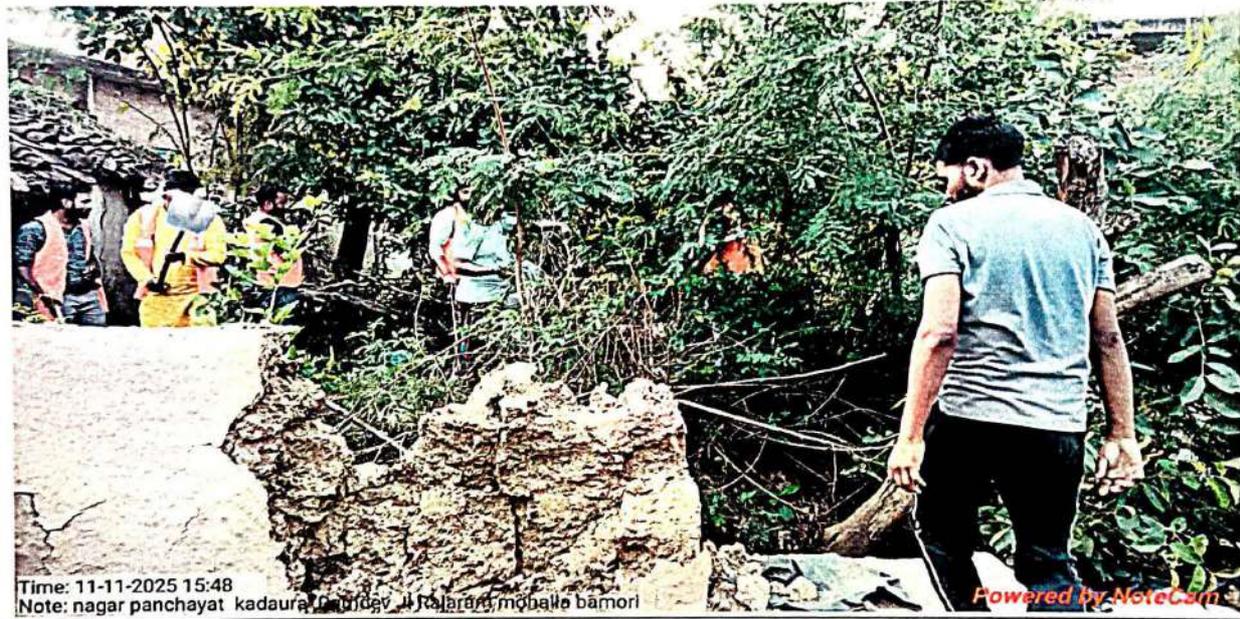
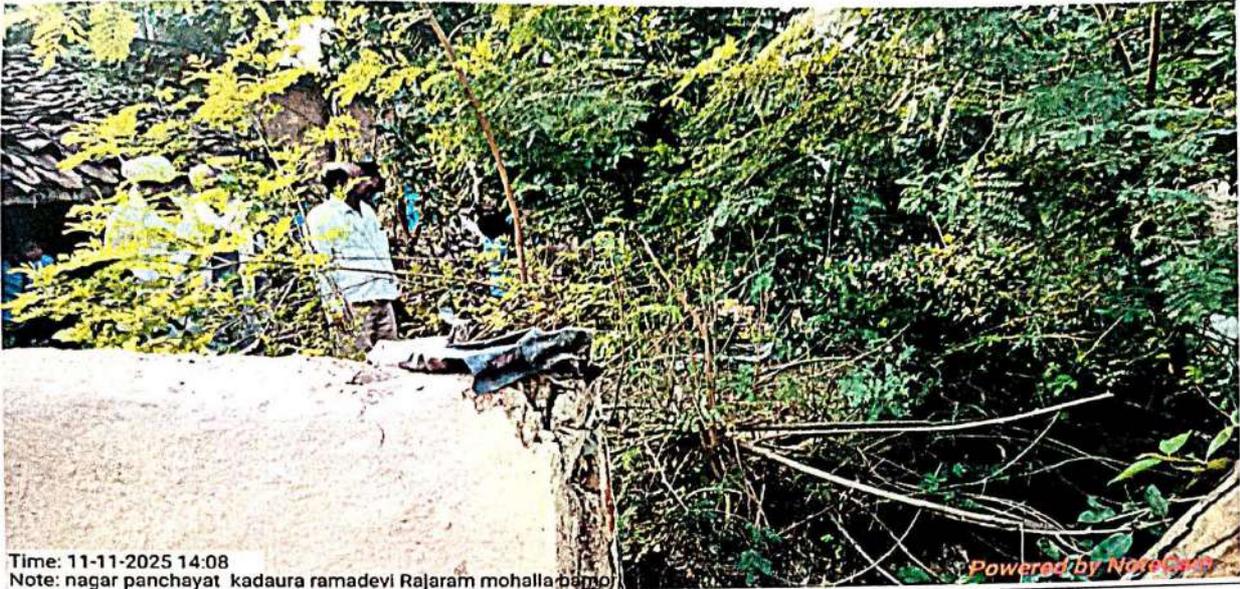
लिपिक
 मगर पंचायत कदौरा (जालौन)

उपनिताधिकारी / अधिकारी अधिकारी
 नगर पंचायत कदौरा जालौन



M
लिपिक
 नगर पंचायत कदौरा (जालौन)

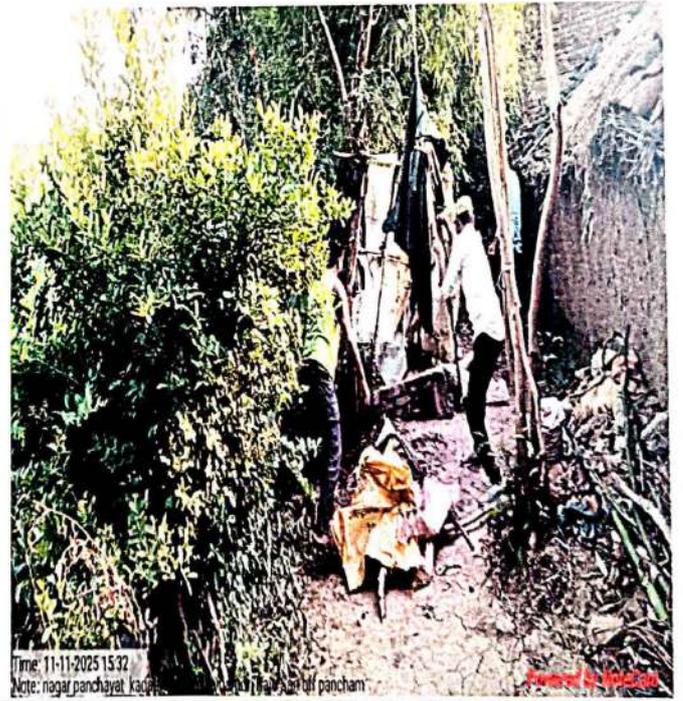
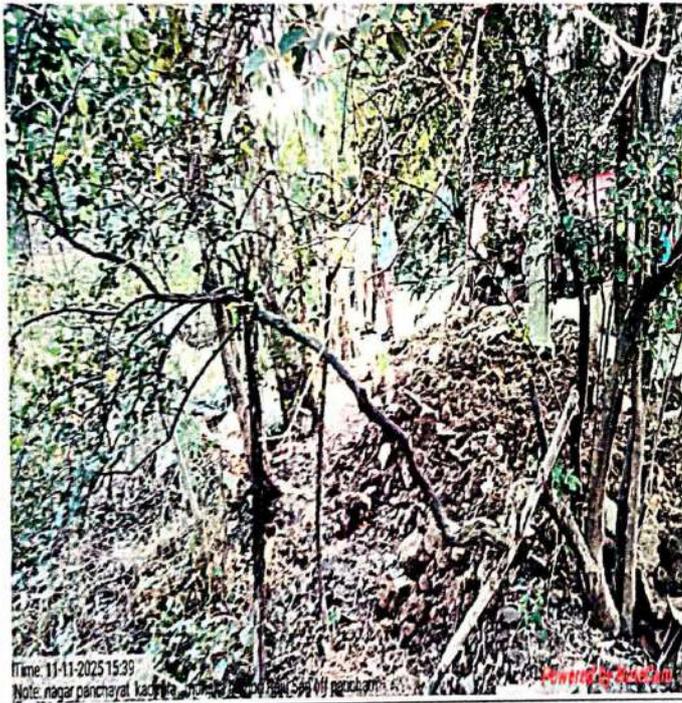
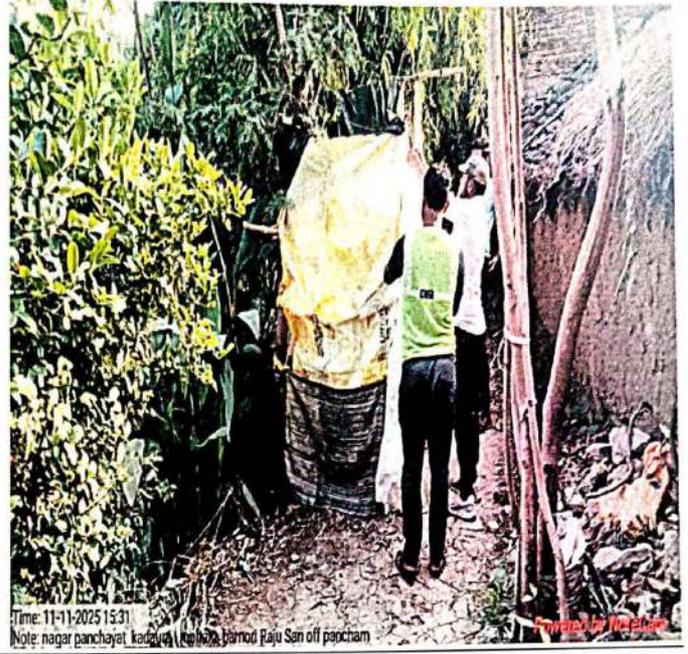
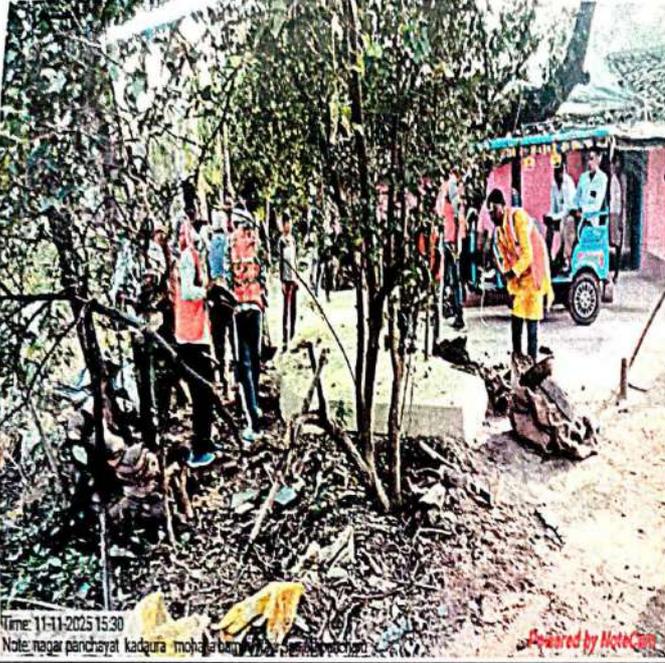
M
उपजिलाधिकारी/जोधावासी ९
 नगर पंचायत कदौरा जालौन



m
लिपिक
 नगर पंचायत कदौरा (जालौन)

SBM
 उपजिलाधिकारी/अधिशाली अधिकारी
 नगर पंचायत कदौरा जालौन

राजू पुत्र पंचम नि०मु० बम्हौरी तालाब गाटा संख्या 60



An
लिपिक
नगर पंचायत कदौरा (जालौन)

क
उपजिलाधिकारी/अधिशासी अधिकारी
नगर पंचायत कदौरा जालौन

Annexure-A/9



उपजिलाधिकारी/अधिसापी अधिकारी
नगर पंचायत कदौरा (जालौन)




उपजिलाधिकारी/अधिशायी अधिकारी
नगर पंचायत कदौरा (जालौन)

Service Proof.

Compliance Affidavit on behalf of the Respondent No. 1 in Compliance of Order dated 16.09.2025 in EA/11-12/2024 Cause Titled:- Pushpendra Kumar -Vs.- Nagar Panchayat Kadaura & Ors., NDOH:- 15/12/2025

1 message

Chamber of Shwetank Sailakwal <chamberofshwetanksailakwal@gmail.com>
To: ranjan kumar rai <advranjan.raai@gmail.com>

10 December 2025 at 20:15

Dear Sir,

Please find attached the Compliance Affidavit on behalf of the Respondent No. 1 in Compliance of Order dated 16.09.2025 in EA/11-12/2024 Cause Titled:- Pushpendra Kumar -Vs.- Nagar Panchayat Kadaura & Ors., NDOH:- 15/12/2025

Consider this as advance service.

 Compliance Affidavit.pdf